

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :17-05-2024

Date : 17.05.2024									
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	46296/2024	17.05.2024	BLAPL-4733/2024	MITHUN DAS	C.O.		Order Dtd. 2024-05-16		(Seat No -)
2	46297/2024	17.05.2024	BLAPL-1295/2024	K HUSSAIN	C.O.		Order Dtd. 2024-05-15		(Seat No -)
3	46298/2024	17.05.2024	BLAPL-538/2024	L D SAHOO	C.O.		Order Dtd. 2024-05-15		(Seat No -)
4	46299/2024	17.05.2024	BLAPL-4639/2024	GANESH SAHOO	C.O.		Order Dtd. 2024-05-15	BAIL-1	(Seat No - 6)
5	46300/2024	17.05.2024	BLAPL-2197/2024	BALARAM SINGH	C.O.		Order Dtd. 2024-05-15		(Seat No - 6)
6	46301/2024	17.05.2024	CRLMC-4392/2023	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-14	CRIMINAL MISC	(Seat No - 2)
7	46302/2024	17.05.2024	BLAPL-878/20	S S PATTANAİK	C.O.	COURT	Order Dtd. 2024-05-15		(Seat

			24			NO. 2			t No - 2)
8	46303 /2024	17.05. 2024	ABLAPL - 3786/2 024	MRUTYUNJA YA MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-05-14	BAIL -2	(S ea t No - 10)
9	46304 /2024	17.05. 2024	CRLMC- 4392/2 023	L. SAHU	C.O .	COUR T NO. 2	Order Dtd. 2024-05-14	CRIM INAL MISC	(S ea t No - 2)
1 0	46305 /2024	17.05. 2024	BLAPL- 3906/2 024	B K PANDA	C.O .	COUR T NO. 2	Order Dtd. 2024-05-14		(S ea t No - 2)
1 1	46306 /2024	17.05. 2024	MACA- 497/20 20	B. DAS	C.O .	COUR T NO. 10	Order Dtd. 2024-03-28	MISC . APPE AL SEC.	(S ea t No - 4)
1 2	46307 /2024	17.05. 2024	BLAPL- 1201/2 024	MRUTYUNJA YA MOHANTY	C.O .	COUR T NO. 10	Order Dtd. 2024-05-15	BAIL -1	(S ea t No - 2)
1 3	46308 /2024	17.05. 2024	BLAPL- 564/20 24	P K ROUTRAY	C.O .	COUR T NO. 10	Order Dtd. 2024-05-15		(S ea t No - 2)
1 4	46309 /2024	17.05. 2024	WP(C)- 21106/ 2023	A. K. MOHANTY	C.O .	COUR T NO. 10	Order Dtd. 2024-05-06	WRIT BRAN CH-3	(S ea t No - 28)
1 5	46310 /2024	17.05. 2024	ABLAPL - 4218/2 024	SUDHANSU PRASAD MOHAPATRA	C.O .	COUR T NO. 10	Order Dtd. 2024-05-06		(S ea t No -)

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16	46311/2024	17.05.2024	BLAPL-4653/2024	GIRIJA SANKAR NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-05-15	BAIL-2	(Seat No - 9)
17	46312/2024	17.05.2024	BLAPL-4656/2024	JR DAS	C.O.	COURT NO. 10	Order Dtd. 2024-05-15		(Seat No - 9)
18	46313/2024	17.05.2024	BLAPL-4680/2024	JR DAS	C.O.	COURT NO. 10	Order Dtd. 2024-05-15	BAIL-1	(Seat No - 4)
19	46314/2024	17.05.2024	BLAPL-4684/2024	D PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024-05-15		(Seat No - 4)
20	46315/2024	17.05.2024	BLAPL-4685/2024	D PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024-05-15		(Seat No - 4)
21	46316/2024	17.05.2024	BLAPL-1267/2024	AK BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-05-15		(Seat No - 4)
22	46317/2024	17.05.2024	BLAPL-2492/2024	MK MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-05-15		(Seat No - 4)
23	46318/2024	17.05.2024	BLAPL-2467/2024	MN MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-05-15		(Seat No - 4)
24	46319/2024	17.05.2024	BLAPL-2382/2024	MR SAHOO	C.O.	COURT NO.	Order Dtd. 2024-05-15	BAIL-1	(Seat

						10			No - 6)
25	46320/2024	17.05.2024	BLAPL-1566/2024	CR KAR	C.O.	COURT NO. 10	Order Dtd. 2024-05-15	BAIL -2	(Seat No - 7)
26	46321/2024	17.05.2024	CRLMC-4746/2023	SAMIR BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-05-14	CRIMINAL MISC	(Seat No - 3)
27	46322/2024	17.05.2024	WP(C)-24992/2021	P. C. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-05-13	WRIT BRANCH-4	(Seat No - 38)
28	46324/2024	17.05.2024	BLAPL-1464/2024	J BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-05-15	BAIL -2	(Seat No - 7)
29	46326/2024	17.05.2024	CRLMC-1815/2024	GANESH CH. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-05-15	CRIMINAL MISC	(Seat No - 7)
30	46327/2024	17.05.2024	BLAPL-777/2024	MR SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-05-15		(Seat No - 7)
31	46329/2024	17.05.2024	CRLMC-1801/2024	S MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-05-15	CRIMINAL MISC	(Seat No - 7)
32	46330/2024	17.05.2024	BLAPL-3308/2024	AK ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-05-15	BAIL -1	(Seat No - 2)
3	46331	17.05.	CRLMC-	A K PANDA	C.O	COUR	Order Dtd. 2024-05-15		(S

3	/2024	2024	1748/2024		.	T NO. 10			ea t No - 2)
3 4	46332 /2024	17.05. 2024	BLAPL- 1343/2 024	SR PATTANAIAK	C.O .	COUR T NO. 10	Order Dtd. 2024-05-15		(S ea t No - 2)
3 5	46334 /2024	17.05. 2024	ABLAPL - 2214/2 024	M NAYAK	C.O .	COUR T NO. 7	Order Dtd. 2024-05-14		(S ea t No - 2)
3 6	46335 /2024	17.05. 2024	BLAPL- 3767/2 024	S DASH	C.O .	COUR T NO. 7	Order Dtd. 2024-05-14	BAIL -2	(S ea t No - 11)
3 7	46336 /2024	17.05. 2024	BLAPL- 1201/2 024	RK ROUTRAY	C.O .	COUR T NO. 7	Order Dtd. 2024-05-15	BAIL -1	(S ea t No - 2)
3 8	46337 /2024	17.05. 2024	BLAPL- 1531/2 024	B SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2024-05-15		(S ea t No - 2)
3 9	46338 /2024	17.05. 2024	BLAPL- 1451/2 024	M NAYAK	C.O .	COUR T NO. 3	Order Dtd. 2024-05-15	BAIL -1	(S ea t No - 6)
4 0	46339 /2024	17.05. 2024	CRLMC- 1804/2 024	SRINIBASH MOHANTY	C.O .	COUR T NO. 3	Order Dtd. 2024-05-15	CRIM INAL MISC	(S ea t No - 7)
4 1	46340 /2024	17.05. 2024	BLAPL- 1740/2 024	BR SENAPATI	C.O .	COUR T NO. 3	Order Dtd. 2024-05-15		(S ea t No -)

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4 2	46341 /2024	17.05. 2024	BLAPL- 476/20 24	S MISHRA	C.O .	COUR T NO. 3	Order Dtd. 2024-05-15		(S ea t No - 7)
4 3	46342 /2024	17.05. 2024	BLAPL- 1489/2 024	KSHITISH	C.O .	COUR T NO. 3	Order Dtd. 2024-05-15		(S ea t No - 7)
4 4	46343 /2024	17.05. 2024	BLAPL- 1277/2 024	L MOHANTY	C.O .	COUR T NO. 3	Order Dtd. 2024-05-15		(S ea t No - 7)
4 5	46344 /2024	17.05. 2024	CRLMC- 1699/2 024	B R SETH	C.O .	COUR T NO. 3	Order Dtd. 2024-05-15		(S ea t No - 7)
4 6	46345 /2024	17.05. 2024	BLAPL- 1581/2 024	N ROUT	C.O .	COUR T NO. 3	Order Dtd. 2024-05-15	BAIL -2	(S ea t No - 7)
4 7	46346 /2024	17.05. 2024	BLAPL- 20/202 4	TUSHAR KANTA SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2024-05-15	BAIL -1	(S ea t No - 1)
4 8	46347 /2024	17.05. 2024	CRLMC- 2218/2 023	P K MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2024-05-15	CRIM INAL MISC	(S ea t No - 3)
4 9	46348 /2024	17.05. 2024	BLAPL- 1640/2 024	BN SAHU	C.O .	COUR T NO. 11	Order Dtd. 2024-05-15		(S ea t No - 3)
5 0	46349 /2024	17.05. 2024	CRLMC- 1786/2 024	H S PAIKRAY	C.O .	COUR T NO. 11	Order Dtd. 2024-05-14		(S ea t No

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5 1	46350 /2024	17.05. 2024	CRLMC- 1750/2 024	R K BARIK	C.O .	COUR T NO. 11	Order Dtd. 2024-05-15		(S ea t No - 3)
5 2	46351 /2024	17.05. 2024	CRLMC- 1789/2 024	ASUTOSH TRIPATHY	C.O .	COUR T NO. 11	Order Dtd. 2024-05-15		(S ea t No - 3)
5 3	46352 /2024	17.05. 2024	CRLMC- 1776/2 024	BISWAJIT MOHAPATRA	C.O .	COUR T NO. 11	Order Dtd. 2024-05-15		(S ea t No - 3)
5 4	46353 /2024	17.05. 2024	CRLMC- 1749/2 024	A K PANDA	C.O .	COUR T NO. 11	Order Dtd. 2024-05-15		(S ea t No - 3)
5 5	46354 /2024	17.05. 2024	CRLMC- 1690/2 024	SAMIR BARIK	C.O .	COUR T NO. 11	Order Dtd. 2024-05-15		(S ea t No - 3)
5 6	46355 /2024	17.05. 2024	CRLMC- 1673/2 024	B K DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-05-15		(S ea t No - 3)
5 7	46356 /2024	17.05. 2024	CRLMC- 1826/2 024	K N SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-05-15	CRIM INAL MISC	(S ea t No - 7)
5 8	46357 /2024	17.05. 2024	CRLMC- 1697/2 024	A KHAN	C.O .	COUR T NO. 11	Order Dtd. 2024-05-15		(S ea t No - 7)
5 9	46358 /2024	17.05. 2024	CRLMC- 1696/2 024	B R MOHANTY	C.O .	COUR T NO.	Order Dtd. 2024-05-15		(S ea t

						11			No-7)
60	46359/2024	17.05.2024	WP(C)-9131/2024	R K SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-05-14	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
61	46360/2024	17.05.2024	CONTC-3669/2024	PK PATTANAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-05-16		(Seat No-101)
62	46361/2024	17.05.2024	WA-2954/2023	M R BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-05-15	WRIT APPELLAL	(Seat No-3)
63	46362/2024	17.05.2024	CRLMC-1883/2024	P PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No-7)
64	46363/2024	17.05.2024	WP(C)-12278/2024	S SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-05-16	WRIT BRANCH-7	(Seat No-18)
65	46364/2024	17.05.2024	WP(C)-12245/2024	S DASH	C.O.	COURT NO. 11	Order Dtd. 2024-05-16	WRIT BRANCH-7	(Seat No-18)
66	46365/2024	17.05.2024	CRLMC-1819/2024	C. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No-7)
67	46366/2024	17.05.2024	WP(C)-12285/2024	S DASH	C.O.	COURT NO.	Order Dtd. 2024-05-16	WRIT BRANCH-7	(Seat No-7)

						11			No - 18)
68	46367/2024	17.05.2024	CRLMC-1827/2024	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No - 7)
69	46368/2024	17.05.2024	WP (C) - 12119/2024	HK DASH	C.O.	COURT NO. 11	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
70	46369/2024	17.05.2024	CRLMC-1862/2024	J.P. KAR	C.O.	COURT NO. 11	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No - 7)
71	46370/2024	17.05.2024	WP (C) - 12187/2024	AP SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
72	46371/2024	17.05.2024	WP (C) - 11089/2024	A T NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-05-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 121)
73	46372/2024	17.05.2024	WP (C) - 12130/2024	TAPAN KU. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 109)
74	46373/2024	17.05.2024	CRLMC-1686/2024	GK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-15		(Seat No - 109)

75	46374/2024	17.05.2024	WP (C) - 12199/2024	AP SAHOO	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
76	46375/2024	17.05.2024	WP (C) - 12183/2024	S DASH	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
77	46376/2024	17.05.2024	CRLA-461/2024	D DAS	C.O .	COURT NO. 15	Order Dtd. 2024-05-15		(Seat No - 35)
78	46377/2024	17.05.2024	WP (C) - 12184/2024	S DASH	C.O .	COURT NO. 15	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
79	46378/2024	17.05.2024	WP (C) - 12191/2024	S DASH	C.O .	COURT NO. 15	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
80	46379/2024	17.05.2024	CRLMC-1781/2024	MRUTYUNJAYA MOHANTY	C.O .	COURT NO. 15	Order Dtd. 2024-05-16		(Seat No - 35)
81	46380/2024	17.05.2024	CRLMC-1337/2024	D. SAMAL	C.O .	COURT NO. 15	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No - 1)
82	46381/2024	17.05.2024	WP (C) - 7132/2012	KR JENA	C.O .	COURT NO. 15	Order Dtd. 2024-05-14	WRIT BRANCH-3	(Seat No -)

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83	46382/2024	17.05.2024	CRLMC-1818/2024	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No - 7)
84	46383/2024	17.05.2024	CRLMC-1787/2024	M K PANI	C.O.	COURT NO. 15	Order Dtd. 2024-05-16		(Seat No - 7)
85	46384/2024	17.05.2024	WP(C) - 12197/2024	S DASH	C.O.	COURT NO. 15	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
86	46385/2024	17.05.2024	CRLMC-4883/2023	B. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No - 7)
87	46386/2024	17.05.2024	CRLMC-1785/2024	S K BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-05-16		(Seat No - 7)
88	46387/2024	17.05.2024	WP(C) - 12190/2024	S.DASH	C.O.	COURT NO. 15	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
89	46388/2024	17.05.2024	CRLA-659/2017	C R SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-05-16	CRIMINAL APPELLAL	(Seat No - 1)
90	46389/2024	17.05.2024	CRLA-722/2016	M/S.H.N.M OHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2024-05-16	CRIMINAL APPELLAL	(Seat No - 4)
9	46390	17.05.	WP(C) -	DR	C.O	COUR	Order Dtd. 2024-05-16	WRIT	(S

1	/2024	2024	11772/2024	PURUSHOTTAM CHULI	.	T NO. 22		BRANCH-1	eat No - 4)
92	46391/2024	17.05.2024	CRLMC-3446/2023	S NANDA	C.O.	COURT NO. 11	Order Dtd. 2024-05-16	CRIMINAL MISC	(S eat No - 1)
93	46392/2024	17.05.2024	CRLA-16/2016	P K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-05-16	CRIMINAL APPEAL	(S eat No - 4)
94	46393/2024	17.05.2024	WP (C) - 9724/2024	TAPAN KU. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-02	WRIT BRANCH (DIVISION BENCH-1)	(S eat No - 10 7)
95	46394/2024	17.05.2024	WP (C) - 12177/2024	DR.P CHULL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-16	WRIT BRANCH-6	(S eat No - 35)
96	46395/2024	17.05.2024	WP (C) - 9690/2024	TAPAN KU. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-02	WRIT BRANCH (DIVISION BENCH-1)	(S eat No - 10 6)
97	46396/2024	17.05.2024	WP (C) - 7704/2024	T BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-15	WRIT BRANCH (DIVISION BENCH-2)	(S eat No - 10 9)
98	46397/2024	17.05.2024	WP (C) - 10791/2024	SUMIT SATPATHY	C.O.	CHIEF JUSTICE'S	Order Dtd. 2024-05-16	WRIT BRANCH-6	(S eat No -

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99	46398/2024	17.05.2024	CRLMC-1777/2024	K C PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-16		(Seat No - 26)
100	46399/2024	17.05.2024	WP(C)-11795/2024	M. NAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-16	WRIT BRANCH-1	(Seat No - 4)
101	46400/2024	17.05.2024	CRLMC-1773/2024	B S SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-16		(Seat No - 4)
102	46401/2024	17.05.2024	WP(C)-12182/2024	K PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
103	46402/2024	17.05.2024	CRLMC-1761/2024	SAMBEET PATTANAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-16		(Seat No - 35)
104	46403/2024	17.05.2024	WP(C)-33460/2021	P.C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-07	WRIT BRANCH-3	(Seat No - 14)
105	46404/2024	17.05.2024	CRLMC-1752/2024	H S DEO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-16		(Seat No - 14)
10	46405/2024	17.05.2024	WP(C)-12175/	MK PATI	C.O.	CHIEF	Order Dtd. 2024-05-16	WRIT BRANCH	(Seat

6			2024			JUSTICE'S COURT		CH-6	t No - 35)
107	46406/2024	17.05.2024	CRLMC-1713/2024	J KAMILA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No - 6)
108	46407/2024	17.05.2024	WP (C) - 12551/2024	A. NANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-16	WRIT BRANCH-2	(Seat No - 9)
109	46408/2024	17.05.2024	CRLREV - 91/2024	H K MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2024-07-16	CRIMINAL REVISION	(Seat No - 3)
110	46409/2024	17.05.2024	CONTC-3672/2024	P.K.PATTA NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-05-16		(Seat No - 3)
111	46410/2024	17.05.2024	WP (C) - 12547/2024	A. NANDA	C.O.	COURT NO. 6	Order Dtd. 2024-05-16	WRIT BRANCH-2	(Seat No - 9)
112	46411/2024	17.05.2024	CONTC-3668/2024	PK PATTANAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-05-16	CONT EMPT	(Seat No - 6)
113	46412/2024	17.05.2024	WP (C) - 12503/2024	M K PANI	C.O.	COURT NO. 6	Order Dtd. 2024-07-03	WRIT BRANCH-2	(Seat No - 9)
114	46413/2024	17.05.2024	WP (C) - 12057/2024	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-05-16	WRIT BRANCH-5	(Seat No

									- 47)
1 1 5	46414 /2024	17.05. 2024	WP (C) - 12037/ 2024	J. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2024-05-16	WRIT BRAN CH-5	(S ea t No - 47)
1 1 6	46415 /2024	17.05. 2024	CONTC- 3667/2 024	NARENDRAN ATH SWAIN	C.O .	COUR T NO. 6	Order Dtd. 2024-05-16		(S ea t No - 47)
1 1 7	46416 /2024	17.05. 2024	WP (C) - 12089/ 2024	RANJIT MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2024-05-16	WRIT BRAN CH-5	(S ea t No - 47)
1 1 8	46417 /2024	17.05. 2024	WP (C) - 12058/ 2024	J. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2024-05-16	WRIT BRAN CH-5	(S ea t No - 47)
1 1 9	46418 /2024	17.05. 2024	WP (C) - 3726/2 024	P N NAYAK	C.O .	COUR T NO. 6	Order Dtd. 2024-05-16	WRIT BRAN CH-7	(S ea t No - 18)
1 2 0	46419 /2024	17.05. 2024	CONTC- 3448/2 024	I PANDA	C.O .	COUR T NO. 6	Order Dtd. 2024-05-16	CONT EMPT	(S ea t No - 5)
1 2 1	46420 /2024	17.05. 2024	WP (C) - 12061/ 2024	J. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2024-05-16	WRIT BRAN CH-5	(S ea t No - 47)
1 2 2	46421 /2024	17.05. 2024	CONTC- 6791/2	AK PARIDA	C.O .	COUR T	Order Dtd. 2024-05-16	CONT EMPT	(S ea

2			023			NO. 6			t No - 8)
1 2 3	46422 /2024	17.05. 2024	WP (C) - 27935/ 2023	P K MISHRA	C.O .	COUR T NO. 6	Order Dtd. 2024-05-13	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 3)
1 2 4	46423 /2024	17.05. 2024	CONTC- 3661/2 024	PK PATTANAYA K	C.O .	COUR T NO. 6	Order Dtd. 2024-05-16		(S ea t No - 12 3)
1 2 5	46424 /2024	17.05. 2024	WP (C) - 12062/ 2024	J. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2024-05-16	WRIT BRAN CH-5	(S ea t No - 47)
1 2 6	46425 /2024	17.05. 2024	WP (C) - 27935/ 2023	SATYAPRIY A SAMANTA	C.O .	COUR T NO. 6	Order Dtd. 2024-05-13	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 3)
1 2 7	46426 /2024	17.05. 2024	CONTC- 3812/2 024	AK RAY	C.O .	COUR T NO. 6	Order Dtd. 2024-05-16		(S ea t No - 12 3)
1 2 8	46427 /2024	17.05. 2024	WP (C) - 27935/ 2023	P C MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2024-05-13	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 3)
1 2 9	46428 /2024	17.05. 2024	WP (C) - 12064/ 2024	J. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2024-05-16	WRIT BRAN CH-5	(S ea t No

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130	46429/2024	17.05.2024	CONTC-3815/2024	AK RAY	C.O.	COURT NO. 6	Order Dtd. 2024-05-16	CONTEMPT	(Seat No - 3)
131	46430/2024	17.05.2024	WP(C)-12154/2024	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
132	46431/2024	17.05.2024	CONTC-3813/2024	MR NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-05-16		(Seat No - 35)
133	46432/2024	17.05.2024	CRLMC-967/2024	PRADEEP BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-05-14		(Seat No - 35)
134	46433/2024	17.05.2024	WP(C)-11980/2024	A. SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2024-05-16	WRIT BRANCH-4	(Seat No - 27)
135	46434/2024	17.05.2024	WPC(OA C)-963/2018	S DAS	C.O.	COURT NO. 6	Order Dtd. 2024-05-15	OA Branch	(Seat No - 1)
136	46435/2024	17.05.2024	CRLMC-967/2024	B SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-05-14		(Seat No - 1)
137	46436/2024	17.05.2024	WP(C)-10561/2024	A. SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2024-05-16	WRIT BRANCH-3	(Seat No

									- 12)
1 3 8	46437 /2024	17.05. 2024	WP(C)- 12266/ 2024	D BISWAL	C.O .	COUR T NO. 6	Order Dtd. 2024-05-16	WRIT BRAN CH-7	(S ea t No - 18)
1 3 9	46438 /2024	17.05. 2024	CRLMC- 1246/2 024	JYOTI PRAKASH KAR	C.O .	COUR T NO. 6	Order Dtd. 2024-05-14	CRIM INAL MISC	(S ea t No - 5)
1 4 0	46439 /2024	17.05. 2024	BLAPL- 128/20 24	S MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2024-05-15	BAIL -2	(S ea t No - 7)
1 4 1	46440 /2024	17.05. 2024	WP(C)- 10595/ 2024	A. SUNDARAY	C.O .	COUR T NO. 6	Order Dtd. 2024-05-16	WRIT BRAN CH-3	(S ea t No - 12)
1 4 2	46441 /2024	17.05. 2024	WP(C)- 11764/ 2024	RN BARIK	C.O .	COUR T NO. 20	Order Dtd. 2024-05-16	WRIT BRAN CH-1	(S ea t No - 4)
1 4 3	46442 /2024	17.05. 2024	BLAPL- 4641/2 024	S DASH	C.O .	COUR T NO. 20	Order Dtd. 2024-05-15		(S ea t No - 4)
1 4 4	46443 /2024	17.05. 2024	CRLMC- 987/20 24	SAROJ KUMAR DASH	C.O .	COUR T NO. 20	Order Dtd. 2024-05-14		(S ea t No - 4)
1 4 5	46444 /2024	17.05. 2024	WP(C)- 11640/ 2024	A. SUNDARAY	C.O .	COUR T NO. 20	Order Dtd. 2024-05-16	WRIT BRAN CH-7	(S ea t No - 15

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146	46445/2024	17.05.2024	CRLA-271/2023	AK MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-04-25	CRIMINAL APPELLAL	(Seat No - 9)
147	46446/2024	17.05.2024	CRLMC-3754/2023	B MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-05-14	CRIMINAL MISC	(Seat No - 4)
148	46447/2024	17.05.2024	BLAPL-4638/2024	NC SINHA	C.O.	COURT NO. 20	Order Dtd. 2024-05-15	BAIL -2	(Seat No - 7)
149	46448/2024	17.05.2024	JCRLA-44/2021	HK PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-05-15	CRIMINAL APPELLAL	(Seat No - 9)
150	46449/2024	17.05.2024	CRLA-629/2023	S C	C.O.	COURT NO. 7	Order Dtd. 2024-06-28	CRIMINAL APPELLAL	(Seat No - 9)
151	46450/2024	17.05.2024	BLAPL-4637/2024	JR DAS	C.O.	COURT NO. 7	Order Dtd. 2024-05-15	BAIL -1	(Seat No - 4)
152	46451/2024	17.05.2024	CRLMC-1585/2024	J PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2024-05-14	CRIMINAL MISC	(Seat No - 2)
153	46452/2024	17.05.2024	WP (C) - 11767/2024	RN BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-1	(Seat No - 4)
154	46453/2024	17.05.2024	BLAPL-4635/2024	JR DAS	C.O.	COURT NO. 7	Order Dtd. 2024-05-15		(Seat No -)

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155	46454/2024	17.05.2024	CRLA-758/2023	K. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-06-28	CRIMINAL APPEAL	(Seat No - 9)
156	46455/2024	17.05.2024	WP(C)-12170/2024	DK JENA	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
157	46456/2024	17.05.2024	CRLMC-1824/2024	S R PANI	C.O.	COURT NO. 7	Order Dtd. 2024-05-15	CRIMINAL MISC	(Seat No - 7)
158	46457/2024	17.05.2024	WP(C)-12168/2024	DK JENA	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
159	46458/2024	17.05.2024	WP(C)-33460/2021	B.K. MOHARANA	C.O.	COURT NO. 7	Order Dtd. 2024-05-07	WRIT BRANCH-3	(Seat No - 14)
160	46459/2024	17.05.2024	WP(C)-12167/2024	DK JENA	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
161	46460/2024	17.05.2024	WP(C)-12165/2024	DK JENA	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
162	46461/2024	17.05.2024	WP(C)-11775/2024	R.N. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-1	(Seat No

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163	46462/2024	17.05.2024	CRLMC-1215/2024	UDAY KUMAR	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No - 5)
164	46463/2024	17.05.2024	WP(C)-12162/2024	DK JENA	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
165	46464/2024	17.05.2024	BLAPL-4633/2024	JR DAS	C.O.	COURT NO. 7	Order Dtd. 2024-05-15		(Seat No - 35)
166	46465/2024	17.05.2024	CRLMC-4808/2023	M R BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No - 7)
167	46466/2024	17.05.2024	WP(C)-12273/2024	R.C. MUDULI	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-7	(Seat No - 18)
168	46467/2024	17.05.2024	WP(C)-12158/2024	DK JENA	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
169	46468/2024	17.05.2024	BLAPL-4632/2024	JR DAS	C.O.	COURT NO. 7	Order Dtd. 2024-05-15	BAIL -2	(Seat No - 10)
170	46469/2024	17.05.2024	CRLMC-5565/2023	R K ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No

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171	46470/2024	17.05.2024	BLAPL-4650/2024	HK PATRA	C.O.	COURT NO. 7	Order Dtd. 2024-05-15	BAIL-1	(Seat No - 6)
172	46471/2024	17.05.2024	WP(C)-12155/2024	DK JENA	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
173	46472/2024	17.05.2024	WP(C)-11780/2024	S. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-05-15	WRIT BRANCH-1	(Seat No - 4)
174	46473/2024	17.05.2024	CRLMC-5564/2023	R K ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No - 1)
175	46474/2024	17.05.2024	BLAPL-2205/2024	MR SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-05-15		(Seat No - 1)
176	46475/2024	17.05.2024	WP(C)-12185/2024	DR PURUSHOTTAM CHULI	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
177	46476/2024	17.05.2024	WP(C)-12181/2024	DR PURUSHOTTAM CHULI	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
178	46477/2024	17.05.2024	CRLMC-5572/2023	R K ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No - 1)

179	46478/2024	17.05.2024	CRLMC-5571/2023	R K ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No - 1)
180	46479/2024	17.05.2024	WP (C) - 11796/2024	MR SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-1	(Seat No - 4)
181	46480/2024	17.05.2024	CONTC-3938/2024	SATYAJIT SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	CONT EMPT	(Seat No - 6)
182	46481/2024	17.05.2024	CONTC-3906/2024	PRAMOD KUMAR ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-05-16		(Seat No - 6)
183	46482/2024	17.05.2024	BLAPL-2783/2024	SS PASAYAT	C.O.	COURT NO. 7	Order Dtd. 2024-05-15		(Seat No - 6)
184	46483/2024	17.05.2024	CONTC-3957/2024	SATYAJIT SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	CONT EMPT	(Seat No - 1)
185	46484/2024	17.05.2024	CONTC-3826/2024	TAPAN SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	CONT EMPT	(Seat No - 5)
186	46485/2024	17.05.2024	BLAPL-2303/2024	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-05-15		(Seat No - 5)
187	46486/2024	17.05.2024	CRLMC-1086/2024	S.P. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No -)

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188	46487/2024	17.05.2024	CONTC-3829/2024	B K SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-05-16	CONT EMPT	(S ea t No - 5)
189	46489/2024	17.05.2024	CONTC-3858/2024	TAPAN SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-05-16		(S ea t No - 5)
190	46490/2024	17.05.2024	BLAPL-3378/2024	RN PANDA	C.O.	COURT NO. 17	Order Dtd. 2024-05-15	BAIL -2	(S ea t No - 8)
191	46491/2024	17.05.2024	CONTC-3977/2024	SUMANTA DAS	C.O.	COURT NO. 17	Order Dtd. 2024-05-16		(S ea t No - 8)
192	46492/2024	17.05.2024	BLAPL-3414/2024	BS SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-05-15		(S ea t No - 8)
193	46493/2024	17.05.2024	WP (C) - 12096/2024	J.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-05-16	WRIT BRAN CH-5	(S ea t No - 47)
194	46494/2024	17.05.2024	WP (C) - 11763/2024	R N BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-05-16	WRIT BRAN CH-1	(S ea t No - 4)
195	46495/2024	17.05.2024	WP (C) - 12209/2024	S B BISWAL	C.O.	COURT NO. 17	Order Dtd. 2024-05-16	WRIT BRAN CH-7	(S ea t No - 18)
199	46497/2024	17.05.2024	WP (C) - 12230/	S. DASH	C.O.	COURT	Order Dtd. 2024-05-16	WRIT BRAN	(S ea

6			2024			NO. 17		CH-7	t No - 18)
1 9 7	46498 /2024	17.05. 2024	CRLMC- 1753/2 024	P JENA	C.O .	COUR T NO. 17	Order Dtd. 2024-05-15		(S ea t No - 18)
1 9 8	46499 /2024	17.05. 2024	BLAPL- 3411/2 024	A SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2024-05-14		(S ea t No - 18)
1 9 9	46500 /2024	17.05. 2024	CRLMC- 1843/2 024	S. DAS	C.O .	COUR T NO. 17	Order Dtd. 2024-05-15	CRIM INAL MISC	(S ea t No - 7)
2 0 0	46501 /2024	17.05. 2024	CRLMC- 1837/2 024	A.K. RAY	C.O .	COUR T NO. 17	Order Dtd. 2024-05-15	CRIM INAL MISC	(S ea t No - 7)
2 0 1	46502 /2024	17.05. 2024	CRLMC- 1860/2 024	J.P. KAR	C.O .	COUR T NO. 17	Order Dtd. 2024-05-15	CRIM INAL MISC	(S ea t No - 7)
2 0 2	46503 /2024	17.05. 2024	CRLMC- 1813/2 024	K.N. SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2024-05-15	CRIM INAL MISC	(S ea t No - 7)
2 0 3	46504 /2024	17.05. 2024	CRLMC- 697/20 24	H.K. DAS	C.O .	COUR T NO. 15	Order Dtd. 2024-06-20	CRIM INAL MISC	(S ea t No - 1)
2 0 4	46505 /2024	17.05. 2024	CRLMP- 743/20 24	MRUTYUNJA YA MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-05-16	WRIT BRAN CH-4	(S ea t No

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205	46506/2024	17.05.2024	WP(C)-14087/2023	DR.P CHULL	C.O.	COURT NO. 15	Order Dtd. 2024-05-16	WRIT BRANCH-3	(Seat No - 28)
206	46507/2024	17.05.2024	CONTC-3807/2024	S.P. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-05-16		(Seat No - 28)
207	46508/2024	17.05.2024	WP(C)-11879/2024	R C MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-15	WRIT BRANCH-2	(Seat No - 8)
208	46509/2024	17.05.2024	WP(C)-3216/2024	G.C. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No - 4)
209	46510/2024	17.05.2024	LAA-49/2023	M.K. PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-03-22	FIRST APPEAL	(Seat No - 3)
210	46511/2024	17.05.2024	ABLAPL-4727/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2	Order Dtd. 2024-07-01	BAIL-2	(Seat No - 9)
211	46512/2024	17.05.2024	LAA-58/2019	B.K. PARDHI	C.O.	COURT NO. 16	Order Dtd. 2024-05-02	FIRST APPEAL	(Seat No - 5)
212	46513/2024	17.05.2024	ABLAPL-4780/2024	MITHUN DAS	C.O.	COURT NO. 16	Order Dtd. 2024-05-15		(Seat No - 5)

213	46514/2024	17.05.2024	JCRLA-44/2021	D. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-09-25	CRIMINAL APPELLAL	(Seat No - 9)
214	46515/2024	17.05.2024	LAA-48/2022	G.D. SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-07-01	FIRST APPELLAL	(Seat No - 5)
215	46516/2024	17.05.2024	CONTC-3816/2024	S K NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-05-16	CONTENT	(Seat No - 1)
216	46517/2024	17.05.2024	WP (C) - 11394/2024	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-05-14	WRIT BRANCH-4	(Seat No - 46)
217	46518/2024	17.05.2024	WP (C) - 11990/2024	K.K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-07-08	WRIT BRANCH-4	(Seat No - 27)
218	46519/2024	17.05.2024	WP (C) - 22599/2015	SESHADEV BISWAL	C.O.	COURT NO. 16	Order Dtd. 2024-04-15	WRIT BRANCH-8	(Seat No - 43)
219	46520/2024	17.05.2024	WP (C) - 22599/2015	D K DEHURY	C.O.	COURT NO. 16	Order Dtd. 2024-04-15	WRIT BRANCH-8	(Seat No - 43)
220	46521/2024	17.05.2024	WP (C) - 11976/2024	G. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-07-01	WRIT BRANCH-4	(Seat No - 27)

2 2 1	46522 /2024	17.05. 2024	CRLMP- 776/20 24	SAMBEET PATTANAYA K	C.O .	COUR T NO. 16	Order Dtd. 2024-05-16	WRIT BRAN CH-4	(S ea t No - 37)
2 2 2	46523 /2024	17.05. 2024	WP (C) - 268/20 24	D. NAYAK	C.O .	COUR T NO. 23	Order Dtd. 2024-08-05	WRIT BRAN CH-1	(S ea t No - 49)
2 2 3	46524 /2024	17.05. 2024	CRLMP- 774/20 24	B S SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2024-05-16	WRIT BRAN CH-4	(S ea t No - 37)
2 2 4	46525 /2024	17.05. 2024	WP (C) - 11374/ 2024	S.K. PRADHAN	C.O .	COUR T NO. 23	Order Dtd. 2024-05-14	WRIT BRAN CH-4	(S ea t No - 46)
2 2 5	46526 /2024	17.05. 2024	CRLMP- 768/20 24	SRINIBASH MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2024-05-16	WRIT BRAN CH-4	(S ea t No - 37)
2 2 6	46527 /2024	17.05. 2024	CRLMP- 767/20 24	DILIP SAMAL	C.O .	COUR T NO. 23	Order Dtd. 2024-05-16	WRIT BRAN CH-4	(S ea t No - 37)
2 2 7	46528 /2024	17.05. 2024	CRLMP- 764/20 24	BALARAM SINGH	C.O .	COUR T NO. 23	Order Dtd. 2024-05-16	WRIT BRAN CH-4	(S ea t No - 37)
2 2 8	46529 /2024	17.05. 2024	WP (C) - 11379/ 2024	S.K. PRADHAN	C.O .	COUR T NO. 23	Order Dtd. 2024-05-14	WRIT BRAN CH-4	(S ea t No)

									- 46)
2 2 9	46530 /2024	17.05. 2024	CRLMP- 763/20 24	BALARAM SINGH	C.O .	COUR T NO. 17	Order Dtd. 2024-07-16	WRIT BRAN CH-4	(S ea t No - 37)
2 3 0	46531 /2024	17.05. 2024	CRLMP- 762/20 24	BALARAM SINGH	C.O .	COUR T NO. 17	Order Dtd. 2024-07-16	WRIT BRAN CH-4	(S ea t No - 37)
2 3 1	46532 /2024	17.05. 2024	WP (C) - 11371/ 2024	S.K. PRADHAN	C.O .	COUR T NO. 17	Order Dtd. 2024-05-14	WRIT BRAN CH-4	(S ea t No - 46)
2 3 2	46533 /2024	17.05. 2024	CRLMP- 761/20 24	BALARAM SINGH	C.O .	COUR T NO. 17	Order Dtd. 2024-07-16	WRIT BRAN CH-4	(S ea t No - 37)
2 3 3	46534 /2024	17.05. 2024	CRLMP- 760/20 24	SARADA NAYAK	C.O .	COUR T NO. 17	Order Dtd. 2024-05-16	WRIT BRAN CH-4	(S ea t No - 37)
2 3 4	46535 /2024	17.05. 2024	WP (C) - 34447/ 2023	S. NAYAK	C.O .	COUR T NO. 23	Order Dtd. 2023-10-18	WRIT BRAN CH-4	(S ea t No - 19)
2 3 5	46536 /2024	17.05. 2024	CRLMP- 737/20 24	SARADA NAYAK	C.O .	COUR T NO. 23	Order Dtd. 2024-05-16	WRIT BRAN CH-4	(S ea t No - 37)
2	46537	17.05.	CRLMP-	KAMALAKAN	C.O	COUR	Order Dtd. 2024-05-16	WRIT	(S

36	/2024	2024	734/2024	TA NATH	.	T NO. 23		BRAN CH-4	ea t No - 37)
237	46538/2024	17.05.2024	WP (C) - 32072/2023	P.R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-05-15	WRIT BRAN CH-2	(S ea t No - 9)
238	46539/2024	17.05.2024	CRLMP-730/2024	PRASANNA KUMAR ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-05-16	WRIT BRAN CH-4	(S ea t No - 37)
239	46540/2024	17.05.2024	CRLMP-727/2024	A K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-05-16	WRIT BRAN CH-4	(S ea t No - 37)
240	46541/2024	17.05.2024	CRLMC-2529/2023	B N DASH	C.O.	COURT NO. 23	Order Dtd. 2024-06-19	CRIM INAL MISC	(S ea t No - 4)
241	46542/2024	17.05.2024	CRLMP-715/2024	PRATAP CHANDRA CHHINCHANI	C.O.	COURT NO. 23	Order Dtd. 2024-05-16	WRIT BRAN CH-4	(S ea t No - 37)
242	46543/2024	17.05.2024	CRLMP-714/2024	B MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-05-16	WRIT BRAN CH-4	(S ea t No - 37)
243	46544/2024	17.05.2024	CRLMP-709/2024	BHOJARAJ SETH	C.O.	COURT NO. 17	Order Dtd. 2024-07-12	WRIT BRAN CH-4	(S ea t No - 37)

244	46545/2024	17.05.2024	CRLMC-2530/2023	B N DASH	C.O.	COURT NO. 23	Order Dtd. 2024-06-19	CRIMINAL MISC	(Seat No - 4)
245	46546/2024	17.05.2024	CRLMP-707/2024	H K PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-05-16	WRIT BRANCH-4	(Seat No - 37)
246	46547/2024	17.05.2024	WP (C) - 11362/2024	S.K. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-05-14	WRIT BRANCH-4	(Seat No - 46)
247	46548/2024	17.05.2024	WP (C) - 9020/2024	A DAS	C.O.	COURT NO. 23	Order Dtd. 2024-05-15	WRIT BRANCH-2	(Seat No - 45)
248	46549/2024	17.05.2024	WP (C) - 11689/2024	S C PANI	C.O.	COURT NO. 23	Order Dtd. 2024-05-15	WRIT BRANCH-7	(Seat No - 15)
249	46550/2024	17.05.2024	LAA-49/2023	M K PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-03-22	FIRST APPEAL	(Seat No - 3)
250	46551/2024	17.05.2024	CRLMP-708/2024	B MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-05-16	WRIT BRANCH-4	(Seat No - 37)
251	46552/2024	17.05.2024	CRLMP-704/2024	TAPAN SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-05-16	WRIT BRANCH-4	(Seat No - 37)

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252	46553/2024	17.05.2024	WP (C) - 9827/2024	J.K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-05-15	WRIT BRANCH-3	(Seat No - 28)
253	46554/2024	17.05.2024	WP (C) - 10470/2024	B P ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-09-10	WRIT BRANCH-1	(Seat No - 2)
254	46555/2024	17.05.2024	WP (C) - 10677/2024	P. BASTIA	C.O.	COURT NO. 23	Order Dtd. 2024-05-15	WRIT BRANCH-5	(Seat No - 21)
255	46556/2024	17.05.2024	WP (C) - 4193/2024	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-08-20	WRIT BRANCH-3	(Seat No - 13)
256	46557/2024	17.05.2024	WP (C) - 9712/2024	P K DAS	C.O.	COURT NO. 23	Order Dtd. 2024-06-18	WRIT BRANCH-2	(Seat No - 34)
257	46558/2024	17.05.2024	CRLMP-751/2024	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-05-16	WRIT BRANCH-4	(Seat No - 37)
258	46559/2024	17.05.2024	WP (C) - 1180/2024	P DASH	C.O.	COURT NO. 23	Order Dtd. 2024-05-15	WRIT BRANCH-2	(Seat No - 34)
259	46560/2024	17.05.2024	ABLAPL - 3078/2024	G SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-15	BAIL -1	(Seat No

									-5)
260	46561/2024	17.05.2024	ABLAPL - 3077/2024	G SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-15	BAIL -1	(Seat No - 6)
261	46562/2024	17.05.2024	WP(C) - 1180/2024	A.K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-05-15	WRIT BRANCH-2	(Seat No - 34)
262	46563/2024	17.05.2024	ABLAPL - 3061/2024	G SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-15		(Seat No - 34)
263	46564/2024	17.05.2024	FAO- 17/2024	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-03-05	MISC . APPEAL SEC.	(Seat No - 5)
264	46565/2024	17.05.2024	ABLAPL - 1654/2024	B K PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-05-13	BAIL -1	(Seat No - 5)
265	46566/2024	17.05.2024	CRLMP- 750/2024	J R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-05-16	WRIT BRANCH-4	(Seat No - 37)
266	46567/2024	17.05.2024	MACA- 588/2023	B. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-05-15	MISC . APPEAL SEC.	(Seat No - 1)
267	46568/2024	17.05.2024	CRLMP- 703/2024	P C DAS 2	C.O.	COURT NO. 23	Order Dtd. 2024-05-16	WRIT BRANCH-4	(Seat No - 37)

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268	46569/2024	17.05.2024	ABLAPL-2890/2023	M R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-05-02	BAIL-1	(Seat No-3)
269	46570/2024	17.05.2024	CONTC-3476/2024	SATYAJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-16		(Seat No-3)
270	46571/2024	17.05.2024	FAO-192/2024	N.C. SINHA	C.O.	COURT NO. 23	Order Dtd. 2024-08-28	MISC. APPEAL SEC.	(Seat No-9)
271	46572/2024	17.05.2024	CONTC-3491/2024	SATYAJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-16	CONT EMPT	(Seat No-2)
272	46573/2024	17.05.2024	FAO-559/2023	B N MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	MISC. APPEAL SEC.	(Seat No-2)
273	46574/2024	17.05.2024	ABLAPL-4734/2024	SUBHRA NARAYAN GAYA	C.O.	COURT NO. 23	Order Dtd. 2024-05-15		(Seat No-2)
274	46575/2024	17.05.2024	ABLAPL-4737/2024	SUBHRA NARAYAN GAYA	C.O.	COURT NO. 23	Order Dtd. 2024-05-15		(Seat No-2)
275	46576/2024	17.05.2024	ABLAPL-4738/2024	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-05-15		(Seat No-2)
276	46577/2024	17.05.2024	FAO-170/2024	J. DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-05-14	MISC. APPEAL	(Seat No)

								SEC .	-9)
277	46579/2024	17.05.2024	ABLAPL - 4746/2024	BALARAM SINGH	C.O .	COURT NO. 23	Order Dtd. 2024-05-15		(Seat No - 9)
278	46580/2024	17.05.2024	ABLAPL - 4759/2024	BALARAM SINGH	C.O .	COURT NO. 23	Order Dtd. 2024-05-15	BAIL -2	(Seat No - 7)
279	46581/2024	17.05.2024	ABLAPL - 4768/2024	BALARAM SINGH	C.O .	COURT NO. 23	Order Dtd. 2024-05-15	BAIL -1	(Seat No - 2)
280	46582/2024	17.05.2024	ABLAPL - 4772/2024	BALARAM SINGH	C.O .	COURT NO. 23	Order Dtd. 2024-05-15	BAIL -1	(Seat No - 4)
281	46583/2024	17.05.2024	ABLAPL - 4794/2024	BALARAM SINGH	C.O .	COURT NO. 23	Order Dtd. 2024-05-15		(Seat No - 4)
282	46584/2024	17.05.2024	ABLAPL - 2974/2024	BALARAM SINGH	C.O .	COURT NO. 23	Order Dtd. 2024-05-15		(Seat No - 4)
283	46585/2024	17.05.2024	ABLAPL - 3088/2024	BALARAM SINGH	C.O .	COURT NO. 23	Order Dtd. 2024-05-15		(Seat No - 4)
284	46586/2024	17.05.2024	ABLAPL - 3493/2024	G SAHOO	C.O .	COURT NO. 2	Order Dtd. 2024-05-15		(Seat No - 4)
285	46587/2024	17.05.2024	ABLAPL - 4750/2	TD RATNA	C.O .	COURT NO.	Order Dtd. 2024-05-15		(Seat

			024			2			No-4)
286	46588/2024	17.05.2024	ABLAPL-4762/2024	PK ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-05-15		(Seat No-4)
287	46589/2024	17.05.2024	ABLAPL-4774/2024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-15	BAIL-2	(Seat No-7)
288	46590/2024	17.05.2024	ABLAPL-4792/2024	RR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-05-15		(Seat No-7)
289	46591/2024	17.05.2024	MACA-588/2023	A.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-15	MISC. APPEAL SEC.	(Seat No-1)
290	46592/2024	17.05.2024	ABLAPL-3121/2024	PRADEEP BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-05-14	BAIL-2	(Seat No-9)
291	46593/2024	17.05.2024	ABLAPL-3117/2024	PRADEEP BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-05-14		(Seat No-9)
292	46594/2024	17.05.2024	FAO-170/2024	S. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-05-14	MISC. APPEAL SEC.	(Seat No-9)
293	46595/2024	17.05.2024	BLAPL-13460/2023	H S PAIKRAY	C.O.	COURT NO. 2	Order Dtd. 2024-05-06	BAIL-2	(Seat No-8)
299	46596/2024	17.05.2024	WP (C)-18646/	GAGAN ROUT	C.O.	COURT	Order Dtd. 2024-05-01	WRIT BRAN	(Seat No-8)

4			2020			NO. 3 OLD		CH (DIV ISIO N BENC H-2)	t No - 10 9)
2 9 5	46597 /2024	17.05. 2024	WP (C) - 12030/ 2024	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-05-15	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
2 9 6	46598 /2024	17.05. 2024	WP (C) - 10401/ 2024	YASHOBANT A DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-05-13	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
2 9 7	46599 /2024	17.05. 2024	WP (C) - 12412/ 2024	PRASANTA KU. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
2 9 8	46600 /2024	17.05. 2024	WP (C) - 12414/ 2024	MANASI DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
2 9 9	46601 /2024	17.05. 2024	WP (C) - 10831/ 2019	D.K. DEHURY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-05-14	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
3 0 0	46602 /2024	17.05. 2024	WP (C) - 12415/ 2024	MANASI DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)

301	46603/2024	17.05.2024	WP (C) - 12418/2024	MANASI DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
302	46604/2024	17.05.2024	WP (C) - 12419/2024	M R ROUTRAY	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
303	46605/2024	17.05.2024	WP (C) - 12430/2024	MANASI DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
304	46606/2024	17.05.2024	WP (C) - 11284/2024	A DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 123)
305	46607/2024	17.05.2024	WP (C) - 12434/2024	MANASI DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
306	46608/2024	17.05.2024	WP (C) - 12437/2024	MANASI DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
307	46609/2024	17.05.2024	WP (C) - 12439/2024	MANASI DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)

								BENCH-2)	2)
308	46610/2024	17.05.2024	WP (C) - 11284/2024	A DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 123)
309	46611/2024	17.05.2024	WP (C) - 12441/2024	MANASI DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
310	46612/2024	17.05.2024	WP (C) - 12463/2024	P K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
311	46613/2024	17.05.2024	CONTC-3226/2024	R.C. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-14		(Seat No - 112)
312	46614/2024	17.05.2024	WP (C) - 12445/2024	MANASI DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
313	46615/2024	17.05.2024	WP (C) - 12519/2024	MANASI DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 113)
314	46616/2024	17.05.2024	WP (C) - 11947/2024	G.S. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 113)

						OLD		ISIO N BENC H-1)	- 10 7)
3 1 5	46617 /2024	17.05. 2024	WP (C) - 12541/ 2024	S K BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-06-26	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
3 1 6	46618 /2024	17.05. 2024	WP (C) - 11950/ 2024	G.S. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 7)
3 1 7	46619 /2024	17.05. 2024	WP (C) - 12580/ 2024	SANJAY KU. SAHU	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
3 1 8	46620 /2024	17.05. 2024	WP (C) - 11956/ 2024	G.S. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 7)
3 1 9	46621 /2024	17.05. 2024	WP (C) - 12236/ 2024	R.CH. ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
3 2 0	46622 /2024	17.05. 2024	WP (C) - 12241/ 2024	R.CH. ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
3	46623	17.05.	WP (C) -	G.R.	C.O	COUR	Order Dtd. 2024-05-16	WRIT	(S

21	/2024	2024	12270/2024	PATRA	.	T NO. 3 OLD		BRANCH (DIVISION BENCH-2)	eat No- 110)
322	46624/2024	17.05.2024	WP (C) - 12284/2024	G.R. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH-2)	(S eat No- 110)
323	46625/2024	17.05.2024	WP (C) - 12286/2024	G.R. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH-2)	(S eat No- 110)
324	46626/2024	17.05.2024	BLAPL-2798/2024	RAMAKANTA PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06		(S eat No- 110)
325	46627/2024	17.05.2024	WP (C) - 11723/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-15	WRIT BRANCH-1	(S eat No- 4)
326	46628/2024	17.05.2024	WP (C) - 12582/2024	D. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-16		(S eat No- 4)
327	46629/2024	17.05.2024	WP (C) - 12582/2024	S.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-16		(S eat No- 4)
328	46631/2024	17.05.2024	WP (C) - 12586/2024	K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-26	WRIT BRANCH (DIVISION)	(S eat No- -

								N BENC H-2)	11 3)
3 2 9	46633 /2024	17.05. 2024	WP (C) - 12373/ 2024	M. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
3 3 0	46635 /2024	17.05. 2024	WP (C) - 12393/ 2024	M. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
3 3 1	46636 /2024	17.05. 2024	BLAPL- 4646/2 024	RK BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-05-15		(S ea t No - 11 1)
3 3 2	46637 /2024	17.05. 2024	WP (C) - 12408/ 2024	M. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
3 3 3	46638 /2024	17.05. 2024	BLAPL- 4642/2 024	RK BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-05-15	BAIL -2	(S ea t No - 7)
3 3 4	46639 /2024	17.05. 2024	ABLAPL - 4712/2 024	ASWINI KUMAR MISHRA 3	C.O .	COUR T NO. 2	Order Dtd. 2024-05-15		(S ea t No - 7)
3 3 5	46640 /2024	17.05. 2024	ABLAPL - 2687/2 024	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-05-15		(S ea t No - 7)
3	46641	17.05.	ABLAPL	BISWARANJ	C.O	COUR	Order Dtd. 2024-05-15	BAIL	(S

36	/2024	2024	- 3037/2 024	AN DALAI	.	T NO. 2		-1	ea t No - 5)
337	46642 /2024	17.05. 2024	ABLAPL - 3057/2 024	P.K.BEHER A	C.O .	COUR T NO. 2	Order Dtd. 2024-05-15	BAIL -2	(S ea t No - 11)
338	46643 /2024	17.05. 2024	ABLAPL - 3104/2 024	P.K.BEHER A	C.O .	COUR T NO. 2	Order Dtd. 2024-05-15	BAIL -1	(S ea t No - 3)
339	46644 /2024	17.05. 2024	ABLAPL - 3169/2 024	P.K.BEHER A	C.O .	COUR T NO. 2	Order Dtd. 2024-05-15	BAIL -1	(S ea t No - 5)
340	46645 /2024	17.05. 2024	ABLAPL - 4795/2 024	MANOJ KUMAR MALLICK	C.O .	COUR T NO. 2	Order Dtd. 2024-05-15	BAIL -2	(S ea t No - 10)
341	46646 /2024	17.05. 2024	ABLAPL - 4782/2 024	AMRESH MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-05-15		(S ea t No - 10)
342	46647 /2024	17.05. 2024	ABLAPL - 4800/2 024	A. MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-07-02		(S ea t No - 10)
343	46648 /2024	17.05. 2024	ABLAPL - 2073/2 024	UNMESH CHANDRA JENA	C.O .	COUR T NO. 2	Order Dtd. 2024-03-12	BAIL -1	(S ea t No - 3)
344	46649 /2024	17.05. 2024	ABLAPL -	DEBASISH SAMAL	C.O .	COUR T	Order Dtd. 2024-05-15		(S ea

4			4742/2024			NO. 2			t No - 3)
345	46650/2024	17.05.2024	ABLAPL - 4748/2024	RITA SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-05-15		(Seat No - 3)
346	46651/2024	17.05.2024	ABLAPL - 3774/2024	M. R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-15	BAIL -2	(Seat No - 9)
347	46652/2024	17.05.2024	ABLAPL - 4715/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2	Order Dtd. 2024-05-15	BAIL -1	(Seat No - 1)
348	46653/2024	17.05.2024	ABLAPL - 4717/2024	M. R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-15	BAIL -2	(Seat No - 7)
349	46654/2024	17.05.2024	ABLAPL - 4723/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2	Order Dtd. 2024-05-15		(Seat No - 7)
350	46655/2024	17.05.2024	ABLAPL - 4724/2024	P. K. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-05-15	BAIL -1	(Seat No - 1)
351	46656/2024	17.05.2024	ABLAPL - 4725/2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-15		(Seat No - 1)
352	46657/2024	17.05.2024	ABLAPL - 4228/2024	K. C. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-05-14	BAIL -2	(Seat No - 7)
3	46658	17.05.	ABLAPL	K. C.	C.O.	COUR	Order Dtd. 2024-05-15		(S

53	/2024	2024	- 4729/2 024	SWAIN	.	T NO. 2			ea t No - 7)
354	46659 /2024	17.05. 2024	CMP- 314/20 24	B K	C.O .	COUR T NO. 2	Order Dtd. 2024-05-16	WRIT BRAN CH-1	(S ea t No - 30)
355	46660 /2024	17.05. 2024	CONTC- 3853/2 024	R.K. ROUT	C.O .	COUR T NO. 2	Order Dtd. 2024-05-16		(S ea t No - 30)
356	46661 /2024	17.05. 2024	ABLAPL - 66/202 4	S. K. NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-05-15	BAIL -2	(S ea t No - 10)
357	46662 /2024	17.05. 2024	CONTC- 3851/2 024	R.K. ROUT	C.O .	COUR T NO. 2	Order Dtd. 2024-05-16	CONT EMPT	(S ea t No - 4)
358	46663 /2024	17.05. 2024	ABLAPL - 229/20 24	S. K. NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-05-15		(S ea t No - 4)
359	46664 /2024	17.05. 2024	ABLAPL - 4732/2 024	NANDA KISHORE ROUT	C.O .	COUR T NO. 2	Order Dtd. 2024-07-03		(S ea t No - 4)
360	46665 /2024	17.05. 2024	WP (C) - 11517/ 2024	S SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2024-05-09	WRIT BRAN CH-6	(S ea t No - 16)
366	46666 /2024	17.05. 2024	ABLAPL -	ASHOK KUMAR	C.O .	COUR T	Order Dtd. 2024-05-15	BAIL -1	(S ea

1			4731/2024	SAHOO		NO. 2			t No - 1)
362	46667/2024	17.05.2024	ABLAPL - 4721/2024	MANOJ KUMAR MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2024-05-15		(Seat No - 1)
363	46668/2024	17.05.2024	ABLAPL - 4720/2024	GANESWAR JAYASINGH	C.O .	COURT NO. 2	Order Dtd. 2024-07-02	BAIL -1	(Seat No - 1)
364	46669/2024	17.05.2024	WP(C) - 11501/2024	S SAMAL	C.O .	COURT NO. 2	Order Dtd. 2024-05-09	WRIT BRANCH-6	(Seat No - 16)
365	46670/2024	17.05.2024	ABLAPL - 4719/2024	SAMIR BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-05-15		(Seat No - 16)
366	46671/2024	17.05.2024	ABLAPL - 4718/2024	M. R. SAHOO	C.O .	COURT NO. 2	Order Dtd. 2024-05-15		(Seat No - 16)
367	46672/2024	17.05.2024	ABLAPL - 4716/2024	SURYA NARAYAN MISHRA	C.O .	COURT NO. 2	Order Dtd. 2024-05-15	BAIL -1	(Seat No - 1)
368	46673/2024	17.05.2024	WP(C) - 12296/2024	S M SINGH	C.O .	COURT NO. 2	Order Dtd. 2024-05-16	WRIT BRANCH-7	(Seat No - 18)
369	46674/2024	17.05.2024	ABLAPL - 4714/2	MANAS RANJAN SAHOO	C.O .	COURT NO.	Order Dtd. 2024-05-15		(Seat

			024			2			No - 18)
370	46675/2024	17.05.2024	ABLAPL - 4702/2024	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-14	BAIL -1	(Seat No - 1)
371	46676/2024	17.05.2024	WP (C) - 12160/2024	B M	C.O.	COURT NO. 2	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
372	46677/2024	17.05.2024	ABLAPL - 4695/2024	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-15		(Seat No - 35)
373	46678/2024	17.05.2024	WP (C) - 12171/2024	B M	C.O.	COURT NO. 2	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
374	46679/2024	17.05.2024	ABLAPL - 4165/2024	R. K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-05-03	BAIL -2	(Seat No - 8)
375	46680/2024	17.05.2024	WP (C) - 12157/2024	B M	C.O.	COURT NO. 2	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
376	46681/2024	17.05.2024	ABLAPL - 4159/2024	R. K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-05-03		(Seat No - 35)
377	46682/2024	17.05.2024	ABLAPL -	JYOTIKANT MAHAPATRA	C.O.	COURT	Order Dtd. 2024-05-15		(Seat

7			3156/2024			NO. 2			t No - 35)
378	46683/2024	17.05.2024	WP (C) - 12152/2024	B M	C.O .	COURT NO. 2	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 35)
379	46684/2024	17.05.2024	ABLAPL - 3056/2024	PABITRA KUMAR MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2024-05-15		(Seat No - 35)
380	46685/2024	17.05.2024	ABLAPL - 2956/2024	B. DAS	C.O .	COURT NO. 2	Order Dtd. 2024-07-01		(Seat No - 35)
381	46686/2024	17.05.2024	WP (C) - 2141/2024	A.K. BEHERA	C.O .	COURT NO. 2	Order Dtd. 2024-05-16	WRIT BRANCH-5	(Seat No - 32)
382	46687/2024	17.05.2024	WP (C) - 12218/2024	SC DASH	C.O .	COURT NO. 2	Order Dtd. 2024-05-16	WRIT BRANCH-7	(Seat No - 18)
383	46688/2024	17.05.2024	WP (C) - 12299/2024	S M SINGH	C.O .	COURT NO. 2	Order Dtd. 2024-05-16	WRIT BRANCH-7	(Seat No - 18)
384	46689/2024	17.05.2024	WP (C) - 8480/2024	P.K. MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2024-05-16	WRIT BRANCH-4	(Seat No - 27)

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385	46690/2024	17.05.2024	WP(C)-11966/2024	G. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-16	WRIT BRANCH-4	(Seat No - 27)
386	46691/2024	17.05.2024	WP(C)-18868/2023	S. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-07-12	WRIT BRANCH-6	(Seat No - 16)
387	46692/2024	17.05.2024	WP(C)-16829/2015	N SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-04-23	WRIT BRANCH-8	(Seat No - 43)
388	46693/2024	17.05.2024	WP(C)-42268/2023	M.R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-05-16	WRIT BRANCH-2	(Seat No - 9)
389	46694/2024	17.05.2024	WP(C)-10458/2024	B MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-05-03	WRIT BRANCH-1	(Seat No - 2)
390	46695/2024	17.05.2024	WP(C)-4459/2024	U C JENA	C.O.	COURT NO. 20	Order Dtd. 2024-05-15	WRIT BRANCH-6	(Seat No - 25)
391	46696/2024	17.05.2024	CRLMC-2789/2022	H.K.PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No - 2)
392	46697/2024	17.05.2024	CMP-239/2024	A. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-05-16	WRIT BRANCH-8	(Seat No - 39)

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3 9 3	46698 /2024	17.05. 2024	CMP- 317/20 24	T.K. MOHANTY	C.O .	COUR T NO. 10	Order Dtd. 2024-05-16	WRIT BRAN CH-1	(S ea t No - 30)
3 9 4	46699 /2024	17.05. 2024	CMP- 241/20 24	A. MOHANTY	C.O .	COUR T NO. 10	Order Dtd. 2024-05-16	WRIT BRAN CH-8	(S ea t No - 39)
3 9 5	46701 /2024	17.05. 2024	RPFAM- 70/202 4	S SATAPATHY	C.O .	COUR T NO. 20	Order Dtd. 9999-12-31	FIRS T APPE AL	(S ea t No - 4)
3 9 6	46702 /2024	17.05. 2024	WP (C) - 21566/ 2021	B. DAS	C.O .	COUR T NO. 20	Order Dtd. 2024-05-13	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
3 9 7	46703 /2024	17.05. 2024	WA- 587/20 24	DR A. KANUNGO	C.O .	COUR T NO. 20	Order Dtd. 2024-05-15	WRIT APPE AL	(S ea t No - 5)
3 9 8	46704 /2024	17.05. 2024	CMP- 237/20 24	A. MOHANTY	C.O .	COUR T NO. 20	Order Dtd. 2024-05-16	WRIT BRAN CH-8	(S ea t No - 39)
3 9 9	46705 /2024	17.05. 2024	WP (C) - 21992/ 2012	S. K. SAHOO	C.O .	COUR T NO. 20	Order Dtd. 2024-05-08	WRIT BRAN CH-5	(S ea t No - 21)
4 0 0	46706 /2024	17.05. 2024	CMP- 305/20 24	J NAYAK	C.O .	COUR T NO. 20	Order Dtd. 2024-08-21	WRIT BRAN CH-1	(S ea t No

									-30)
401	46707/2024	17.05.2024	WA-688/2022	D. K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-05-15	WRIT APPEAL	(Seat No - 5)
402	46708/2024	17.05.2024	RPFAM-300/2023	N. C. SINHA	C.O.	COURT NO. 20	Order Dtd. 2024-05-16	FIRST APPEAL	(Seat No - 5)
403	46709/2024	17.05.2024	CMP-304/2024	S.K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-05-16	WRIT BRANCH-1	(Seat No - 30)
404	46710/2024	17.05.2024	BLAPL-4595/2024	A K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-05-16	BAIL -1	(Seat No - 2)
405	46711/2024	17.05.2024	CMP-468/2024	P. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-05-16	WRIT BRANCH-2	(Seat No - 6)
406	46712/2024	17.05.2024	CMP-40/2024	D. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-07-18	WRIT BRANCH-6	(Seat No - 54)
407	46713/2024	17.05.2024	WA-2265/2023	S. S. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-05-15	WRIT APPEAL	(Seat No - 3)
408	46714/2024	17.05.2024	WP(C)-8669/2024	R.K. MEHER	C.O.	COURT NO. 20	Order Dtd. 2024-05-08	WRIT BRANCH-6	(Seat No - 24)

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409	46715/2024	17.05.2024	WP(C)-12203/2024	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH-7	(Seat No - 18)
410	46716/2024	17.05.2024	WP(C)-12097/2024	A. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-16	WRIT BRANCH-5	(Seat No - 47)
411	46718/2024	17.05.2024	ABLAPL - 4744/2024	R.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-05-15	BAIL -2	(Seat No - 10)
412	46719/2024	17.05.2024	ABLAPL - 4765/2024	S.CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2024-05-15	BAIL -2	(Seat No - 9)
413	46720/2024	17.05.2024	CONTC-3634/2024	B BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-05-15	CONT EMPT	(Seat No - 5)
414	46721/2024	17.05.2024	ABLAPL - 2989/2024	S.S. PASAYAT	C.O.	COURT NO. 1	Order Dtd. 2024-05-14	BAIL -1	(Seat No - 4)
415	46722/2024	17.05.2024	ABLAPL - 4799/2024	KEDAR SANKAR SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-05-15		(Seat No - 4)
416	46723/2024	17.05.2024	CONTC-3859/2024	A.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-16		(Seat No - 4)
4	46725	17.05.	ABLAPL	R.K.MAHAB	C.O	COUR	Order Dtd. 2024-05-15		(S

17	/2024	2024	- 4798/2 024	HOI	.	T NO. 2			ea t No - 4)
418	46726 /2024	17.05. 2024	BLAPL- 1300/2 024	K DEVI	C.O .	COUR T NO. 2	Order Dtd. 2024-05-14		(S ea t No - 4)
419	46727 /2024	17.05. 2024	ABLAPL - 4796/2 024	ANUPAM DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-07-02	BAIL -1	(S ea t No - 1)
420	46728 /2024	17.05. 2024	CONTC- 3860/2 024	A.K. PANDA	C.O .	COUR T NO. 2	Order Dtd. 2024-05-16	CONT EMPT	(S ea t No - 3)
421	46729 /2024	17.05. 2024	ABLAPL - 4789/2 024	KRUSHNA CHANDRA RATH	C.O .	COUR T NO. 2	Order Dtd. 2024-05-15	BAIL -2	(S ea t No - 11)
422	46730 /2024	17.05. 2024	ABLAPL - 4788/2 024	A.K.MOHAN TY	C.O .	COUR T NO. 2	Order Dtd. 2024-05-15		(S ea t No - 11)
423	46731 /2024	17.05. 2024	CONTC- 3862/2 024	A.K. PANDA	C.O .	COUR T NO. 2	Order Dtd. 2024-05-16	CONT EMPT	(S ea t No - 2)
424	46732 /2024	17.05. 2024	ABLAPL - 4787/2 024	SESHADEV BISWAL	C.O .	COUR T NO. 2	Order Dtd. 2024-05-15	BAIL -2	(S ea t No - 12)
425	46734 /2024	17.05. 2024	CRLMC- 699/20 23	P.BEURA	C.O .	COUR T NO.	Order Dtd. 2024-05-16	CRIM INAL MISC	(S ea t

						10			No - 1)
4 2 6	46735 /2024	17.05. 2024	ABLAPL - 4786/2 024	T.K.JENA	C.O .	COUR T NO. 10	Order Dtd. 2024-05-15		(S ea t No - 1)
4 2 7	46736 /2024	17.05. 2024	CONTC- 3861/2 024	A.K. PANDA	C.O .	COUR T NO. 10	Order Dtd. 2024-05-16		(S ea t No - 1)
4 2 8	46737 /2024	17.05. 2024	ABLAPL - 4784/2 024	P.K.BEHER A	C.O .	COUR T NO. 10	Order Dtd. 2024-05-15		(S ea t No - 1)
4 2 9	46738 /2024	17.05. 2024	ABLAPL - 4781/2 024	NIRANJAN ROUT	C.O .	COUR T NO. 10	Order Dtd. 2024-05-15		(S ea t No - 1)
4 3 0	46739 /2024	17.05. 2024	CONTC- 3703/2 024	B P	C.O .	COUR T NO. 10	Order Dtd. 2024-05-16		(S ea t No - 1)
4 3 1	46740 /2024	17.05. 2024	ABLAPL - 4779/2 024	S.DAS	C.O .	COUR T NO. 10	Order Dtd. 2024-05-15		(S ea t No - 1)
4 3 2	46741 /2024	17.05. 2024	WPC (OA) - 1158/2 017	R.K. BISOI	C.O .	COUR T NO. 10	Order Dtd. 2024-05-15	OA Bran ch	(S ea t No - 1)
4 3 3	46742 /2024	17.05. 2024	ABLAPL - 4777/2 024	S.K.DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-05-15	BAIL -2	(S ea t No - 7)
4 3 3	46743 /2024	17.05. 2024	WP (C) - 1639/2	K.SAHOO	C.O .	COUR T	Order Dtd. 2024-05-07		(S ea

4			014			NO. 20			t No - 7)
4 3 5	46745 /2024	17.05. 2024	ABLAPL - 4770/2 024	M.R.PADHI	C.O .	COUR T NO. 20	Order Dtd. 2024-05-15	BAIL -1	(S ea t No - 4)
4 3 6	46746 /2024	17.05. 2024	WP (C) - 1639/2 014	K.SAHOO	C.O .	COUR T NO. 20	Order Dtd. 2024-05-07		(S ea t No - 4)
4 3 7	46747 /2024	17.05. 2024	WP (C) - 1639/2 014	K.SAHOO	C.O .	COUR T NO. 20	Order Dtd. 2024-05-07		(S ea t No - 4)
4 3 8	46748 /2024	17.05. 2024	BLAPL- 4671/2 024	BIBEKANAN DA MAHAPATRA	C.O .	COUR T NO. 20	Order Dtd. 2024-05-15		(S ea t No - 4)
4 3 9	46749 /2024	17.05. 2024	RVWPET - 399/20 23	B K BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2024-07-03		(S ea t No - 4)
4 4 0	46750 /2024	17.05. 2024	BLAPL- 2650/2 024	SURYAKANT A SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-05-16		(S ea t No - 4)
4 4 1	46752 /2024	17.05. 2024	WP (C) - 8290/2 016	R.C. MUDULI	C.O .	COUR T NO. 1	Order Dtd. 2024-05-14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
4 4 2	46753 /2024	17.05. 2024	ABLAPL - 4767/2 024	S.MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2024-05-15	BAIL -2	(S ea t No -)

									9)
4 4 3	46754 /2024	17.05. 2024	ABLAPL - 4766/2 024	M.R.BARIK	C.O .	COUR T NO. 1	Order Dtd. 2024-05-15	BAIL -1	(S ea t No - 3)
4 4 4	46755 /2024	17.05. 2024	WP (C) - 12444/ 2024	B.K. PATI	C.O .	COUR T NO. 1	Order Dtd. 2024-07-05	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
4 4 5	46756 /2024	17.05. 2024	ABLAPL - 4763/2 024	A.K.MISHR A	C.O .	COUR T NO. 1	Order Dtd. 2024-05-15		(S ea t No - 11 2)
4 4 6	46757 /2024	17.05. 2024	ABLAPL - 4761/2 024	J.PRADHAN	C.O .	COUR T NO. 1	Order Dtd. 2024-05-15	BAIL -2	(S ea t No - 7)
4 4 7	46758 /2024	17.05. 2024	ABLAPL - 4760/2 024	A.K.MOHAN TY	C.O .	COUR T NO. 1	Order Dtd. 2024-05-15		(S ea t No - 7)
4 4 8	46759 /2024	17.05. 2024	WP (C) - 8290/2 016	K. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2024-05-14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
4 4 9	46760 /2024	17.05. 2024	ABLAPL - 4758/2 024	J.PRADHAN	C.O .	COUR T NO. 1	Order Dtd. 2024-05-15	BAIL -1	(S ea t No - 5)
4 5 0	46761 /2024	17.05. 2024	ABLAPL - 4757/2 024	J.PRADHAN	C.O .	COUR T NO. 1	Order Dtd. 2024-05-15	BAIL -2	(S ea t No -)

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451	46762/2024	17.05.2024	WP(C)-15877/2016	M.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-05-14	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 109)
452	46763/2024	17.05.2024	ABLAPL - 4755/2024	J. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-05-15		(Seat No - 109)
453	46764/2024	17.05.2024	ABLAPL - 4629/2024	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-13		(Seat No - 109)
454	46765/2024	17.05.2024	ABLAPL - 4753/2024	M.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-15		(Seat No - 109)
455	46768/2024	17.05.2024	ABLAPL - 4752/2024	H.S. DEO	C.O.	COURT NO. 2	Order Dtd. 2024-05-15	BAIL -1	(Seat No - 11)
456	46769/2024	17.05.2024	WP(C)-15877/2016	D PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-14	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 109)
457	46770/2024	17.05.2024	ABLAPL - 4741/2024	K.K. NATH	C.O.	COURT NO. 2	Order Dtd. 2024-05-15		(Seat No - 109)
4	46771	17.05.	ABLAPL	P.K. BEHER	C.O.	COUR	Order Dtd. 2024-05-15	BAIL	(S

58	/2024	2024	-4739/2024	A	.	T NO. 2		-1	eat No - 1)
459	46773 /2024	17.05. 2024	ABLAPL - 4733/2 024	SARAT DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-05-15	BAIL -2	(S ea t No - 12)
460	46774 /2024	17.05. 2024	WP (C) - 35655/ 2021	SC DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-05-16	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 1)
461	46775 /2024	17.05. 2024	BLAPL- 1023/2 024	U.C.JENA	C.O .	COUR T NO. 2	Order Dtd. 2024-05-13		(S ea t No - 11 1)
462	46777 /2024	17.05. 2024	MATA- 181/20 24	B.K. PARDHI	C.O .	COUR T NO. 1	Order Dtd. 2024-07-05		(S ea t No - 11 1)
463	46779 /2024	17.05. 2024	MATA- 179/20 24	A.K. SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2024-07-05		(S ea t No - 11 1)
464	46780 /2024	17.05. 2024	MATA- 173/20 24	A. SUNDARAY	C.O .	COUR T NO. 1	Order Dtd. 2024-07-05		(S ea t No - 11 1)
465	46782 /2024	17.05. 2024	CRP- 19/202 4	S BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05-16	CIVI L REVI SION	(S ea t No -)

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4666	46784/2024	17.05.2024	CRLMC-1695/2024	G KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-15		(Seat No - 1)
4667	46786/2024	17.05.2024	CRLMC-4854/2023	K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-08-28	CRIMINAL MISC	(Seat No - 7)
4668	46789/2024	17.05.2024	CRLMC-137/2024	B. MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-07-09	CRIMINAL MISC	(Seat No - 2)
4669	46791/2024	17.05.2024	CRLMC-1763/2024	S.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-16		(Seat No - 2)
4670	46794/2024	17.05.2024	CRLMC-1828/2024	J PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No - 7)
4671	46796/2024	17.05.2024	CRLMC-5570/2023	R K ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No - 1)
4672	46798/2024	17.05.2024	CRLMC-918/2023	B.R. DALAI	C.O.	COURT NO. 15	Order Dtd. 2024-05-15	CRIMINAL MISC	(Seat No - 6)
4673	46800/2024	17.05.2024	CRLMC-2972/2023	A DAS	C.O.	COURT NO. 15	Order Dtd. 2024-05-15	CRIMINAL MISC	(Seat No - 2)
4674	46801/2024	17.05.2024	CRLMC-4875/2023	G. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-15	CRIMINAL MISC	(Seat No - 1)

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475	46805/2024	17.05.2024	CRLMC-4973/2023	S K DASH	C.O.	COURT NO. 15	Order Dtd. 2024-05-15	CRIMINAL MISC	(Seat No - 1)
476	46809/2024	17.05.2024	CRLMC-110/2024	H P OJHA	C.O.	COURT NO. 15	Order Dtd. 2024-05-15	CRIMINAL MISC	(Seat No - 2)
477	46812/2024	17.05.2024	CRLMC-110/2024	H P OJHA	C.O.	COURT NO. 15	Order Dtd. 2024-05-15	CRIMINAL MISC	(Seat No - 2)
478	46815/2024	17.05.2024	CRLMC-1642/2024	S.K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-05-15		(Seat No - 2)
479	46820/2024	17.05.2024	BLAPL-3893/2024	SJ MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-05-16	BAIL -1	(Seat No - 5)
480	46822/2024	17.05.2024	WP (C) - 22869/2016	M.K. RATH	C.O.	COURT NO. 17	Order Dtd. 2024-05-08	WRIT BRANCH-3	(Seat No - 14)
481	46826/2024	17.05.2024	CRLMC-1218/2024	D.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2024-05-15	CRIMINAL MISC	(Seat No - 5)
482	46828/2024	17.05.2024	WP (C) - 32036/2023	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 118)

483	46829/2024	17.05.2024	ABLAPL-2195/2024	S.R.PATTA NAIK	C.O.	COURT NO. 7	Order Dtd. 2024-05-15		(Seat No - 118)
484	46830/2024	17.05.2024	BLAPL-2653/2024	S.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-05-16		(Seat No - 118)
485	46833/2024	17.05.2024	BLAPL-2492/2024	S.C.SAMAN TARAY	C.O.	COURT NO. 7	Order Dtd. 2024-05-15		(Seat No - 118)
486	46834/2024	17.05.2024	WP(C)-32036/2023	P. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 118)
487	46835/2024	17.05.2024	BLAPL-2411/2024	J.N.MOHAN TY	C.O.	COURT NO. 7	Order Dtd. 2024-05-16		(Seat No - 118)
488	46837/2024	17.05.2024	WP(C)-11139/2024	R.K. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 122)
489	46838/2024	17.05.2024	BLAPL-2654/2024	B.R.DALAI	C.O.	COURT NO. 7	Order Dtd. 2024-05-16		(Seat No - 122)
489	46839/2024	17.05.2024	BLAPL-2658/2	B.N.SHADA NGI	C.O.	COURT	Order Dtd. 2024-05-16		(Seat

0			024			NO. 7			t No - 12 2)
4 9 1	46840 /2024	17.05. 2024	BLAPL- 2672/2 024	J.MOHAPAT RA	C.O .	COUR T NO. 7	Order Dtd. 2024-05-16		(S ea t No - 12 2)
4 9 2	46841 /2024	17.05. 2024	WP (C) - 11886/ 2024	Y K SUNDARAY	C.O .	COUR T NO. 7	Order Dtd. 2024-05-16	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
4 9 3	46842 /2024	17.05. 2024	BLAPL- 4707/2 024	J.K.MOHAP ATRA	C.O .	COUR T NO. 7	Order Dtd. 2024-05-16		(S ea t No - 10 6)
4 9 4	46843 /2024	17.05. 2024	BLAPL- 4751/2 024	J.R.DAS	C.O .	COUR T NO. 7	Order Dtd. 2024-05-16		(S ea t No - 10 6)
4 9 5	46844 /2024	17.05. 2024	BLAPL- 4753/2 024	J.R.DAS	C.O .	COUR T NO. 7	Order Dtd. 2024-05-16	BAIL -1	(S ea t No - 6)
4 9 6	46845 /2024	17.05. 2024	WP (C) - 12443/ 2024	M.K. PANI	C.O .	COUR T NO. 7	Order Dtd. 2024-05-16	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
4 9 7	46847 /2024	17.05. 2024	WP (C) - 12443/ 2024	M. DAS	C.O .	COUR T NO. 7	Order Dtd. 2024-05-16	WRIT BRAN CH (DIV ISIO	(S ea t No -

								N BENC H-2)	11 2)
4 9 8	46850 /2024	17.05. 2024	JCRLA- 17/202 1	S. CHOUDHURY	C.O .	COUR T NO. 5	Order Dtd. 2024-10-21	CRIM INAL APPE AL	(S ea t No - 9)
4 9 9	46851 /2024	17.05. 2024	CRLA- 1384/2 023	S. MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2024-09-23	CRIM INAL APPE AL	(S ea t No - 9)
5 0 0	46853 /2024	17.05. 2024	WP(C)- 12148/ 2024	PRADEEP KUMAR RATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05-14	WRIT BRAN CH-6	(S ea t No - 35)
5 0 1	46854 /2024	17.05. 2024	CRLA- 1169/2 022	P DAS	C.O .	COUR T NO. 5	Order Dtd. 2024-09-23	CRIM INAL APPE AL	(S ea t No - 7)
5 0 2	46856 /2024	17.05. 2024	CRLA- 1264/2 023	C R KAR	C.O .	COUR T NO. 5	Order Dtd. 2024-10-22	CRIM INAL APPE AL	(S ea t No - 9)
5 0 3	46857 /2024	17.05. 2024	CRLA- 836/20 23	P K MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2024-10-22	CRIM INAL APPE AL	(S ea t No - 9)
5 0 4	46858 /2024	17.05. 2024	CRLA- 219/20 24	KSHITISH	C.O .	COUR T NO. 5	Order Dtd. 2024-10-29	CRIM INAL APPE AL	(S ea t No - 10)
5 0 5	46859 /2024	17.05. 2024	WP(C)- 11961/ 2024	P.K. SWAIN	C.O .	COUR T NO. 5	Order Dtd. 2024-05-16	WRIT BRAN CH-4	(S ea t No - 27)

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506	46861/2024	17.05.2024	WP(C)-11850/2024	P.K. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-05-16	WRIT BRANCH-2	(Seat No - 8)
507	46862/2024	17.05.2024	CRLA-1176/2023	M R ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2024-07-01	CRIMINAL APPELLAL	(Seat No - 9)
508	46863/2024	17.05.2024	ABLAPL-4720/2024	PK MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-05-16	BAIL-1	(Seat No - 11)
509	46864/2024	17.05.2024	CRLA-1066/2023	BIKASH CH.PARIJA	C.O.	COURT NO. 7	Order Dtd. 2024-06-28	CRIMINAL APPELLAL	(Seat No - 9)
510	46866/2024	17.05.2024	WP(C)-11812/2024	P.K. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-2	(Seat No - 8)
511	46867/2024	17.05.2024	WP(C)-14616/2021	S P SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-26	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 108)
512	46869/2024	17.05.2024	CRLA-409/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	CRIMINAL APPELLAL	(Seat No - 10)
513	46871/2024	17.05.2024	ABLAPL-9265/2019	S CHOUIDHURY	C.O.	COURT NO. 7	Order Dtd. 2021-08-09	CRIMINAL MISC	(Seat No - 3)
5	46872	17.05.	WP(C)-	P.K.	C.O.	COUR	Order Dtd. 2024-05-16	WRIT	(S

14	/2024	2024	11809/2024	SWAIN	.	T NO. 7		BRANCH-2	eat No - 8)
515	46874/2024	17.05.2024	ABLAPL - 3429/2020	J PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2022-03-04	CRIMINAL MISC	(S eat No - 9)
516	46875/2024	17.05.2024	WP (C) - 11614/2024	P.K. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-7	(S eat No - 15)
517	46877/2024	17.05.2024	WP (C) - 11647/2024	R.K. BISOI	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-7	(S eat No - 15)
518	46879/2024	17.05.2024	WP (C) - 11115/2024	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-2	(S eat No - 7)
519	46881/2024	17.05.2024	WP (C) - 12346/2024	G SUNDARA	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-8	(S eat No - 42)
520	46883/2024	17.05.2024	WP (C) - 10885/2024	B. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-7	(S eat No - 48)
521	46884/2024	17.05.2024	WP (C) - 12315/2024	G SUNDARA	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-8	(S eat No - 42)
5	46886	17.05.	WP (C) -	A	C.O	COUR	Order Dtd. 2024-05-16	WRIT	(S

2 2	/2024	2024	10819/ 2024	PATTNAIK	.	T NO. 7		BRAN CH-7	ea t No - 48)
5 2 3	46888 /2024	17.05. 2024	WP (C) - 10564/ 2024	J. SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2024-05-16	WRIT BRAN CH-3	(S ea t No - 12)
5 2 4	46890 /2024	17.05. 2024	WP (C) - 10082/ 2024	R.CH. ROUT	C.O .	COUR T NO. 23	Order Dtd. 2024-08-22	WRIT BRAN CH-5	(S ea t No - 32)
5 2 5	46892 /2024	17.05. 2024	ABLAPL - 3269/2 024	JAGABANDH U ROUT	C.O .	COUR T NO. 2	Order Dtd. 2024-04-15		(S ea t No - 32)
5 2 6	46893 /2024	17.05. 2024	BLAPL- 5123/2 023	B.MISHRA	C.O .	COUR T NO. 11	Order Dtd. 9999-12-31	BAIL -1	(S ea t No - 4)
5 2 7	46894 /2024	17.05. 2024	WP (C) - 24139/ 2023	S MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2024-07-31	WRIT BRAN CH-3	(S ea t No - 11)
5 2 8	46895 /2024	17.05. 2024	WP (C) - 12034/ 2024	J. PARIDA	C.O .	COUR T NO. 22	Order Dtd. 2024-05-16	WRIT BRAN CH-5	(S ea t No - 47)
5 2 9	46898 /2024	17.05. 2024	TRP (C) - 73/202 4	D. SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2024-05-15	M.J. C.	(S ea t No - 6)

530	46899/2024	17.05.2024	ABLAPL - 3928/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 22	Order Dtd. 2024-05-15	BAIL -2	(Seat No - 11)
531	46901/2024	17.05.2024	TRP (C) - 89/2024	S.K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2024-05-15	M.J.C.	(Seat No - 6)
532	46902/2024	17.05.2024	WP (C) - 12309/2024	G SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2024-05-16	WRIT BRANCH-8	(Seat No - 42)
533	46903/2024	17.05.2024	TRP (C) - 123/2024	J. DEHURY	C.O.	COURT NO. 11	Order Dtd. 2024-07-03	M.J.C.	(Seat No - 6)
534	46904/2024	17.05.2024	RSA- 564/2023	CHHABI RANA	C.O.	DR (J)	Order Dtd. 2024-05-16		(Seat No - 6)
535	46905/2024	17.05.2024	TRP (C) - 398/2023	H.S. DEO	C.O.	COURT NO. 3	Order Dtd. 2024-06-27	M.J.C.	(Seat No - 6)
536	46907/2024	17.05.2024	RSA- 123/2024	R K MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-08-05	SECOND APPELLAL	(Seat No - 5)
537	46908/2024	17.05.2024	TRP (C) - 63/2024	B.R. DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-06-26	M.J.C.	(Seat No - 6)
538	46909/2024	17.05.2024	RSA- 122/2024	R K BARIK	C.O.	COURT NO.	Order Dtd. 2024-07-22	SECOND APPEAL	(Seat No - 6)

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539	46911/2024	17.05.2024	RSA-77/2024	ABINASH SUNDARAY	C.O.	COURT NO. 11	Order Dtd. 2024-08-05	SECOND APPELLAL	(Seat No - 4)
540	46912/2024	17.05.2024	WP(C)-12353/2016	SN JENA	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	WRIT BRANCH-3	(Seat No - 13)
541	46913/2024	17.05.2024	TRP(C)-61/2023	S. BISWAL	C.O.	COURT NO. 9	Order Dtd. 2024-07-10	M.J.C.	(Seat No - 6)
542	46915/2024	17.05.2024	RSA-77/2024	ABINASH SUNDARAY	C.O.	COURT NO. 11	Order Dtd. 2024-08-05	SECOND APPELLAL	(Seat No - 4)
543	46916/2024	17.05.2024	WP(C)-12353/2016	P.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	WRIT BRANCH-3	(Seat No - 13)
544	46917/2024	17.05.2024	WP(C)-12565/2024	S.K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-05-16	WRIT BRANCH-2	(Seat No - 9)
545	46919/2024	17.05.2024	TRP(C)-115/2024	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-03	M.J.C.	(Seat No - 6)
546	46920/2024	17.05.2024	CRLMC-2960/2022	S.R. PATTANAIAK	C.O.	COURT NO. 11	Order Dtd. 2023-04-12	CRIMINAL MISC	(Seat No - 6)

547	46922/2024	17.05.2024	BLAPL-13138/2023	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-05-15	BAIL-1	(Seat No-4)
548	46923/2024	17.05.2024	RSA-338/2016	B SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-06-18	SECOND APPEAL	(Seat No-1)
549	46924/2024	17.05.2024	RSA-338/2016	B SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-06-18	SECOND APPEAL	(Seat No-1)
550	46925/2024	17.05.2024	BLAPL-14035/2023	J.P. KAR	C.O.	COURT NO. 10	Order Dtd. 2024-06-24	BAIL-2	(Seat No-12)
551	46927/2024	17.05.2024	BLAPL-10261/2023	D. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-05-15	BAIL-1	(Seat No-6)
552	46928/2024	17.05.2024	TRP (C) - 113/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-07-04	M.J.C.	(Seat No-6)
553	46929/2024	17.05.2024	BLAPL-6886/2023	L. ACHARI	C.O.	COURT NO. 17	Order Dtd. 2024-07-01	BAIL-2	(Seat No-7)
554	46930/2024	17.05.2024	TRP (C) - 104/2024	G JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2024-07-04	M.J.C.	(Seat No-6)
555	46932/2024	17.05.2024	BLAPL-8127/2023	T.K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-07-01	BAIL-1	(Seat No)

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556	46934/2024	17.05.2024	TRP (C) - 133/2024	SARADA NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-07-04	M.J.C.	(Seat No - 6)
557	46935/2024	17.05.2024	BLAPL-9510/2023	T.K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-07-01	BAIL-1	(Seat No - 4)
558	46937/2024	17.05.2024	BLAPL-563/2024	AK ROUT	C.O.	COURT NO. 3	Order Dtd. 2024-05-15		(Seat No - 4)
559	46938/2024	17.05.2024	TRP (C) - 266/2023	A K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-05-16	M.J.C.	(Seat No - 6)
560	46940/2024	17.05.2024	WP (C) - 12144/2024	G. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-07-04	WRIT BRANCH-6	(Seat No - 35)
561	46941/2024	17.05.2024	WP (C) - 10248/2024	ANSHURAM MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-05-16	WRIT BRANCH-7	(Seat No - 5)
562	46943/2024	17.05.2024	WP (C) - 12094/2024	BISWAJIT SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-15	WRIT BRANCH-5	(Seat No - 47)
563	46944/2024	17.05.2024	WP (C) - 12051/2024	A.K. JATI	C.O.	COURT NO. 23	Order Dtd. 2024-06-18	WRIT BRANCH-5	(Seat No - 47)

5 6 4	46946 /2024	17.05. 2024	RSA- 366/20 16	A C MOHAPATRA	C.O .	COUR T NO. 23	Order Dtd. 2024-05-14	SECO ND APPE AL	(S ea t No - 1)
5 6 5	46947 /2024	17.05. 2024	WP (C) - 12404/ 2024	S. NAYAK	C.O .	COUR T NO. 23	Order Dtd. 2024-07-15	WRIT BRAN CH-1	(S ea t No - 30)
5 6 6	46949 /2024	17.05. 2024	RSA- 366/20 16	M R BARIK	C.O .	COUR T NO. 23	Order Dtd. 2024-05-14	SECO ND APPE AL	(S ea t No - 1)
5 6 7	46951 /2024	17.05. 2024	WP (C) - 12300/ 2024	B.K. MISHRA	C.O .	COUR T NO. 23	Order Dtd. 2024-07-09	WRIT BRAN CH-7	(S ea t No - 18)
5 6 8	46953 /2024	17.05. 2024	TRP (C) - 131/20 24	M NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2024-05-16	M.J. C.	(S ea t No - 6)
5 6 9	46954 /2024	17.05. 2024	WA- 1829/2 022	D NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2024-05-16	WRIT APPE AL	(S ea t No - 6)
5 7 0	46955 /2024	17.05. 2024	WP (C) - 12561/ 2024	S.K. BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2024-05-16	WRIT BRAN CH-2	(S ea t No - 9)
5 7 1	46957 /2024	17.05. 2024	WP (C) - 9209/2 024	TK NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2024-05-16	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
5	46958	17.05.	RSA-	LAXMIDHAR	C.O	COUR	Order Dtd. 2024-07-29	SECO	(S

7 2	/2024	2024	152/20 23	MOHANTY	.	T NO. 7		ND APPE AL	ea t No - 5)
5 7 3	46960 /2024	17.05. 2024	WP (C) - 12093/ 2024	BK PATI	C.O .	COUR T NO. 7	Order Dtd. 2024-05-16	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
5 7 4	46961 /2024	17.05. 2024	RSA- 104/20 24	M R BARIK	C.O .	COUR T NO. 11	Order Dtd. 2024-05-15	SECO ND APPE AL	(S ea t No - 5)
5 7 5	46962 /2024	17.05. 2024	CONTC- 10371/ 2023	R K MANGARAJ	C.O .	COUR T NO. 11	Order Dtd. 2024-05-16	CONT EMPT	(S ea t No - 1)
5 7 6	46964 /2024	17.05. 2024	WP (C) - 9732/2 024	H K MALLICK	C.O .	COUR T NO. 11	Order Dtd. 2024-05-15	WRIT BRAN CH-2	(S ea t No - 34)
5 7 7	46966 /2024	17.05. 2024	WP (C) - 18457/ 2014	M/S.AJAYA KU.PRADHA N	C.O .	COUR T NO. 11	Order Dtd. 2024-05-08		(S ea t No - 34)
5 7 8	46967 /2024	17.05. 2024	WP (C) - 12098/ 2024	DD MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2024-05-15	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
5 7 9	46969 /2024	17.05. 2024	CRLA- 1283/2 023	J.R. DAS	C.O .	COUR T NO. 5	Order Dtd. 2024-10-28	CRIM INAL APPE AL	(S ea t No - 9)

580	46970/2024	17.05.2024	WP (C) - 5619/2024	P K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-05-14	WRIT BRANCH-5	(Seat No - 32)
581	46971/2024	17.05.2024	WP (C) - 11779/2024	A.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 105)
582	46973/2024	17.05.2024	CRLA-421/2024	K.K. NATH	C.O.	COURT NO. 7	Order Dtd. 2024-10-21	CRIMINAL APPELLAL	(Seat No - 10)
583	46975/2024	17.05.2024	WP (C) - 11176/2024	BK MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-05-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 122)
584	46976/2024	17.05.2024	WP (C) - 12550/2024	BIKRAM SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-2	(Seat No - 9)
585	46979/2024	17.05.2024	CRLA-273/2024	P.K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	CRIMINAL APPELLAL	(Seat No - 10)
586	46980/2024	17.05.2024	WP (C) - 10917/2024	SR PATTANAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-05-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 120)
588	46981/2024	17.05.2024	WP (C) - 12151/	N K ROUT	C.O.	COURT	Order Dtd. 2024-05-16	WRIT BRANCH	(Seat No - 120)

7			2024			NO. 7		CH-6	t No - 35)
5 8 8	46983 /2024	17.05. 2024	CRLA- 153/20 24	A. MOHANTY	C.O .	COUR T NO. 7	Order Dtd. 2024-05-16	CRIM INAL APPE AL	(S ea t No - 10)
5 8 9	46984 /2024	17.05. 2024	WP (C) - 12377/ 2024	PRATAP KU. BARIK	C.O .	COUR T NO. 7	Order Dtd. 2024-05-16	WRIT BRAN CH-8	(S ea t No - 42)
5 9 0	46985 /2024	17.05. 2024	WP (C) - 12211/ 2024	P K MISHRA	C.O .	COUR T NO. 7	Order Dtd. 2024-05-16	WRIT BRAN CH-7	(S ea t No - 18)
5 9 1	46986 /2024	17.05. 2024	WP (C) - 11776/ 2024	SAROJ KU. PARIDA	C.O .	COUR T NO. 7	Order Dtd. 2024-05-14	WRIT BRAN CH-1	(S ea t No - 4)
5 9 2	46987 /2024	17.05. 2024	WP (C) - 12587/ 2024	D BISWAL	C.O .	COUR T NO. 7	Order Dtd. 2024-05-16	WRIT BRAN CH-2	(S ea t No - 9)
5 9 3	46988 /2024	17.05. 2024	WP (C) - 12375/ 2024	PRATAP KU. BARIK	C.O .	COUR T NO. 7	Order Dtd. 2024-05-16	WRIT BRAN CH-8	(S ea t No - 42)
5 9 4	46989 /2024	17.05. 2024	WP (C) - 9879/2 024	D P PANI	C.O .	COUR T NO. 7	Order Dtd. 2024-05-15	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)

595	46990/2024	17.05.2024	WP(C)-12378/2024	PRATAP KU. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-8	(Seat No - 42)
596	46991/2024	17.05.2024	WP(C)-12383/2024	PRATAP KU. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-8	(Seat No - 42)
597	46992/2024	17.05.2024	WP(C)-12384/2024	PRATAP KU. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-8	(Seat No - 42)
598	46993/2024	17.05.2024	WP(C)-12385/2024	PRATAP KU. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH-8	(Seat No - 42)
599	46994/2024	17.05.2024	CONTC-3712/2024	B. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-25		(Seat No - 42)
600	46995/2024	17.05.2024	CRLA-98/2018	S. CHOUDHURY	C.O.	COURT NO. 10	Order Dtd. 2024-09-09	CRIMINAL APPEAL	(Seat No - 5)
601	46996/2024	17.05.2024	WP(C)-12387/2024	PRATAP KU. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-05-16	WRIT BRANCH-8	(Seat No - 42)
602	46997/2024	17.05.2024	CRLREV-130/2024	J. P. KAR	C.O.	COURT NO. 10	Order Dtd. 2024-05-16	CRIMINAL REVISION	(Seat No -)

									4)
603	46998/2024	17.05.2024	WP(C)-10115/2024	M K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 36)
604	46999/2024	17.05.2024	WP(C)-12386/2024	PRATAP KU. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-16	WRIT BRANCH-8	(Seat No - 42)
605	47000/2024	17.05.2024	ABLAPL - 15832/2021	G. R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-16	BAIL -1	(Seat No - 5)
606	47001/2024	17.05.2024	ABLAPL - 4701/2024	GR DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-14		(Seat No - 5)
607	47002/2024	17.05.2024	WP(C)-12388/2024	PRATAP KU. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-16	WRIT BRANCH-8	(Seat No - 42)
608	47003/2024	17.05.2024	WP(C)-11782/2024	LAXMIDHAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-14	WRIT BRANCH-1	(Seat No - 4)
609	47004/2024	17.05.2024	WP(C)-11029/2024	R. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 121)
610	47005/2024	17.05.2024	WP(C)-12390/2024	PRATAP KU. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-16	WRIT BRANCH-8	(Seat No -

									42)
611	47006/2024	17.05.2024	WP(C)-15176/2023	D. K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 109)
612	47007/2024	17.05.2024	WP(C)-12389/2024	PRATAP KU. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-16	WRIT BRANCH-8	(Seat No - 42)
613	47008/2024	17.05.2024	WP(C)-15176/2023	B. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 109)
614	47009/2024	17.05.2024	WP(C)-12223/2024	SURENDRA KUMAR GARTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-15	WRIT BRANCH-7	(Seat No - 18)
615	47010/2024	17.05.2024	WP(C)-12207/2024	B P TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-15	WRIT BRANCH-7	(Seat No - 18)
616	47011/2024	17.05.2024	CRLA-451/2021	P. K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-10-21	CRIMINAL APPELL	(Seat No - 5)
617	47012/2024	17.05.2024	WP(C)-12258/2024	SURENDRA KUMAR GARTIA	C.O.	COURT NO. 5	Order Dtd. 2024-05-15	WRIT BRANCH-7	(Seat No - 18)
6	47013	17.05.	BLAPL-	MK	C.O	COUR	Order Dtd. 2024-05-16		(S

18	/2024	2024	2403/2024	MOHANTY .	T NO. 5			eat No - 18)
619	47014/2024	17.05.2024	CRLA-467/2021	M. NAYAK	C.O .	COURT NO. 5	Order Dtd. 2024-10-21	CRIMINAL APPELLAL (Seat No - 5)
620	47015/2024	17.05.2024	WP (C) - 12227/2024	SURENDRA KUMAR GARTIA	C.O .	COURT NO. 5	Order Dtd. 2024-05-15	WRIT BRANCH-7 (Seat No - 18)
621	47016/2024	17.05.2024	WP (C) - 12382/2024	PRATAP KU. BARIK	C.O .	COURT NO. 5	Order Dtd. 2024-05-16	WRIT BRANCH-8 (Seat No - 42)
622	47017/2024	17.05.2024	WP (C) - 12391/2024	PRATAP KU. BARIK	C.O .	COURT NO. 5	Order Dtd. 2024-05-16	WRIT BRANCH-8 (Seat No - 42)
623	47018/2024	17.05.2024	WP (C) - 12469/2024	MANGUL NAIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-16	WRIT BRANCH-1 (Seat No - 30)
624	47019/2024	17.05.2024	WP (C) - 12352/2024	G SUNDARA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-16	WRIT BRANCH-8 (Seat No - 42)
625	47020/2024	17.05.2024	WP (C) - 12528/2024	GANESH CH. JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-16	WRIT BRANCH-2 (Seat No - 9)

6 2 6	47021 /2024	17.05. 2024	WP (C) - 12380/ 2024	PRATAP KU. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05-16	WRIT BRAN CH-8	(S ea t No - 42)
6 2 7	47022 /2024	17.05. 2024	WP (C) - 11893/ 2024	A DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05-14	WRIT BRAN CH-2	(S ea t No - 8)
6 2 8	47023 /2024	17.05. 2024	WP (C) - 5801/2 024	R. C. MUDULI	C.O .	COUR T NO. 10	Order Dtd. 2024-07-01	WRIT BRAN CH-5	(S ea t No - 32)
6 2 9	47025 /2024	17.05. 2024	BLAPL- 2515/2 024	S BARIK	C.O .	COUR T NO. 10	Order Dtd. 2024-05-15	BAIL -2	(S ea t No - 8)
6 3 0	47026 /2024	17.05. 2024	BLAPL- 2421/2 024	J PRADHAN	C.O .	COUR T NO. 10	Order Dtd. 2024-05-15		(S ea t No - 8)
6 3 1	47027 /2024	17.05. 2024	BLAPL- 2483/2 024	MR SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2024-05-15		(S ea t No - 8)
6 3 2	46488 /2024	17.05. 2024	CONTC- 3574/2 024	HIMANSHU BHUSAN DASH	GEN ERA L		Order Dtd. 2024-05-15		(S ea t No - 8)
6 3 3	46496 /2024	17.05. 2024	CONTC- 3642/2 024	HIMANSHU BHUSAN DASH	GEN ERA L		Order Dtd. 2024-05-15		(S ea t No - 8)
6 3 4	46630 /2024	17.05. 2024	ABLAPL - 3885/2	KHUSBU PANIGRAHI	GEN ERA L		Order Dtd. 2024-05-15	BAIL -2	(S ea t No - 8)

			024						No-9)
635	46632/2024	17.05.2024	ABLAPL-4754/2024	BHAGABAN SARANGI	GENERAL		Order Dtd. 2024-05-15	BAIL-1	(Seat No-1)
636	46634/2024	17.05.2024	ABLAPL-4834/2024	KISHORE CHANDRA KAR	GENERAL		Order Dtd. 2024-05-16		(Seat No-1)
637	46700/2024	17.05.2024	BLAPL-966/2022	SURYAKANTA DASMOHAPATRA	GENERAL		Order Dtd. 2024-04-24	BAIL-1	(Seat No-5)
638	46717/2024	17.05.2024	ARBA-22/2008	MR. JATINDRA K. MOHAPATRA	GENERAL		Order Dtd. 2022-04-05	M.J.C.	(Seat No-1)
639	46724/2024	17.05.2024	WPC (OAC) - 4867/2016	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-03	OA Branch	(Seat No-1)
640	46733/2024	17.05.2024	WPC (OAC) - 1650/2006	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-07-12	OA Branch	(Seat No-1)
641	46744/2024	17.05.2024	WPC (OAC) - 2875/2018	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-12	OA Branch	(Seat No-1)
642	46751/2024	17.05.2024	WPC (OAC) - 1793/2016	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-08-16	OA Branch	(Seat No-1)
644	46772/2024	17.05.2024	WPC (OAC) -	SANJAY KUMAR	GENERAL		Order Dtd. 2024-04-25	OA Bran	(Sea

3			3057/2017	BEHERA	L			ch	t No - 1)
6 4 4	46776 /2024	17.05. 2024	WP (C) - 11818/ 2011	PURUSOTTA M SRICHANDA	GEN ERA L		Order Dtd. 2011-07-29		(S ea t No - 1)
6 4 5	46778 /2024	17.05. 2024	WPC (OA C) - 1456/2 012	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2022-03-16	OA Bran ch	(S ea t No - 1)
6 4 6	46781 /2024	17.05. 2024	WPC (OA C) - 4718/2 016	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2022-03-17	OA Bran ch	(S ea t No - 1)
6 4 7	46783 /2024	17.05. 2024	WPC (OA PPC) - 70/201 8	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2021-09-09	OA Bran ch	(S ea t No - 1)
6 4 8	46785 /2024	17.05. 2024	WP (C) - 2448/2 011	BASANTA KU.SINGHA	GEN ERA L		Entire Brief		(S ea t No - 1)
6 4 9	46793 /2024	17.05. 2024	CONTC- 7759/2 023	SANDHYARA NI PANI	GEN ERA L		Order Dtd. 2024-05-03	CONT EMPT	(S ea t No - 1)
6 5 0	46802 /2024	17.05. 2024	WP (C) - 11818/ 2011	PURUSOTTA M SRICHANDA	GEN ERA L		Order Dtd. 2011-07-29		(S ea t No - 1)
6 5 1	46804 /2024	17.05. 2024	BLAPL- 343/20 24	UMA SHANKAR PATEL	GEN ERA L		Order Dtd. 2024-05-15	BAIL -1	(S ea t No - 6)
6	46806	17.05.	WPC (OA	SANJAY	GEN		Order Dtd. 2024-04-03	OA	(S

52	/2024	2024) - 1468/2017	KUMAR BEHERA	ERA L			Bran ch	ea t No - 1)
653	46807 /2024	17.05. 2024	BLAPL- 1119/2024	KUMAR KASHYAP	GEN ERA L		Order Dtd. 2024-03-01		(S ea t No - 1)
654	46810 /2024	17.05. 2024	WPC (OA) - 1171/2017	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-03-12	OA Bran ch	(S ea t No - 1)
655	46813 /2024	17.05. 2024	WPC (OA) - 1468/2017	SANJAY KUMAR BEHERA	GEN ERA L		Judgement Dtd. 2024-04-03	OA Bran ch	(S ea t No - 1)
656	46824 /2024	17.05. 2024	MACA- 189/2019	DILIP KUMAR PATRA	GEN ERA L		Order Dtd. 2024-03-17	MISC . APPE AL SEC.	(S ea t No - 1)
657	46831 /2024	17.05. 2024	CONTC- 3965/2023	SANDHYARA NI PANI	GEN ERA L		Order Dtd. 2024-05-17	CONT EMPT	(S ea t No - 2)
658	46836 /2024	17.05. 2024	WPC (OA C) - 1326/2018	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2022-10-21	OA Bran ch	(S ea t No - 1)
659	46849 /2024	17.05. 2024	ABLAPL - 4887/2024	TANMAYA KUMAR MOHANTY	GEN ERA L		Order Dtd. 2024-05-17	BAIL -1	(S ea t No - 2)
660	46950 /2024	17.05. 2024	BLAPL- 3100/2024	SWATIREKH A JENA	GEN ERA L		Order Dtd. 2024-05-17		(S ea t No - 2)

661	46974/2024	17.05.2024	WP (C) - 2221/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-05	WRIT BRANCH-6	(Seat No - 16)
662	46982/2024	17.05.2024	WP (C) - 21533/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-29	WRIT BRANCH-7	(Seat No - 10)
663	46323/2024	17.05.2024	OJC- 11548/1996	M K PANI	GENERAL		Order Dtd. 1997-10-28		(Seat No - 10)
664	46325/2024	17.05.2024	WP (C) - 30871/2022	P K MISHRA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 104)
665	46328/2024	17.05.2024	CMAPL- 99/2024	P K MISHRA	GENERAL		Order Dtd. 2024-05-03		(Seat No - 104)
666	46333/2024	17.05.2024	WP (C) - 7220/2007	M K PANI	GENERAL		Order Dtd. 2011-11-16		(Seat No - 104)
667	46578/2024	17.05.2024	ABLAPL - 4743/2024	PRAMOD KUMAR ROUT	GENERAL		Order Dtd. 2024-06-27		(Seat No - 104)
668	46766/2024	17.05.2024	CRLMC- 2097/2023	NIRANJAN SAHOO	GENERAL		Order Dtd. 2024-05-09	CRIMINAL MISC	(Seat No - 104)

									No - 5)
669	46767/2024	17.05.2024	WP (C) - 10087/2021	A DAS	GENERAL		Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
670	46787/2024	17.05.2024	WP (C) - 19956/2023	KN SAHOO	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-3	(Seat No - 14)
671	46788/2024	17.05.2024	WP (C) - 1715/2018	J SAHOO	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH)	(Seat No - 113)
672	46790/2024	17.05.2024	WP (C) - 4550/2009	A SAHOO	GENERAL		Order Dtd. 2019-02-04		(Seat No - 113)
673	46792/2024	17.05.2024	WP (C) - 613/2007	A MOHANTY	GENERAL		Order Dtd. 2018-01-11Petition,Annexure,		(Seat No - 113)
674	46795/2024	17.05.2024	WP (C) - 34461/2020	B ADHYA	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-7	(Seat No - 48)
675	46797/2024	17.05.2024	WP (C) - 910/2021	B ADHYA	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-1	(Seat No - 1)

676	46799/2024	17.05.2024	WP (C) - 8720/2006	JP MOHANTY	GENERAL		Annexure		(Seat No - 1)
677	46803/2024	17.05.2024	WP (C) - 22177/2022	HK PANDA	GENERAL		PetitionAnnexure,	WRIT BRANCH-5	(Seat No - 21)
678	46808/2024	17.05.2024	WP (C) - 3969/2018	A T NAYAK	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 103)
679	46811/2024	17.05.2024	MATA-38/2024	AK MOHARANA	GENERAL		Order Dtd. 5000-01-01	FIRST APPELLAL	(Seat No - 5)
680	46814/2024	17.05.2024	FAO-530/2009	PK BEHERA	GENERAL		Order Dtd. 5000-01-01	MISC . APPELLAL SEC.	(Seat No - 5)
681	46816/2024	17.05.2024	OJC-2421/1990	JP MOHANTY	GENERAL		Judgement Dtd. 1992-12-18Annexure,		(Seat No - 5)
682	46817/2024	17.05.2024	OJC-2421/1990	JP MOHANTY	GENERAL		Order Dtd. 9999-12-31		(Seat No - 5)
683	46818/2024	17.05.2024	OJC-4344/1999	JP MOHANTY	GENERAL		Judgement Dtd. 1999-04-06Annexure,		(Seat No - 5)
688	46819/2024	17.05.2024	CRLMC-528/20	S PATTANAIAK	GENERAL		Order Dtd. 2024-04-23		(Seat

4			24		L				t No - 5)
6 8 5	46821 /2024	17.05. 2024	CRLMC- 528/20 24	S PATTANAIAK	GEN ERA L		Order Dtd. 2024-03-05		(S ea t No - 5)
6 8 6	46823 /2024	17.05. 2024	OJC- 2435/1 990	JP MOHANTY	GEN ERA L		Judgement Dtd. 9999-12- 31Annexure,		(S ea t No - 5)
6 8 7	46825 /2024	17.05. 2024	OJC- 2460/1 990	JP MOHANTY	GEN ERA L		Order Dtd. 9999-12- 31Judgement Dtd. 9999- 12-31,Annexure,		(S ea t No - 5)
6 8 8	46827 /2024	17.05. 2024	OJC- 2092/1 999	BB MISHRA	GEN ERA L		PetitionEntire Document,		(S ea t No - 5)
6 8 9	46832 /2024	17.05. 2024	ABLAPL - 338/20 15	A MOHANTY	GEN ERA L		Order Dtd. 2015-03-09		(S ea t No - 5)
6 9 0	46846 /2024	17.05. 2024	CRLMP- 718/20 24	SK KAR	GEN ERA L		Order Dtd. 2024-05-16	WRIT BRAN CH-4	(S ea t No - 37)
6 9 1	46848 /2024	17.05. 2024	RPFAM- 233/20 18	B PARIDA	GEN ERA L		Order Dtd. 5000-01-01	FIRS T APPE AL	(S ea t No - 5)
6 9 2	46852 /2024	17.05. 2024	WP (C) - 4261/2 023	B DAS	GEN ERA L		Order Dtd. 5000-01-01	WRIT BRAN CH-3	(S ea t No - 33)

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693	46855/2024	17.05.2024	WP (C) - 649/2015	SK ROUTRAY	GENERAL		PetitionAnnexure,	WRIT BRANCH-3 (Seat No - 14)
694	46860/2024	17.05.2024	WP (C) - 11997/2024	RK ROUTRAY	GENERAL		Order Dtd. 2024-05-15	WRIT BRANCH-4 (Seat No - 27)
695	46865/2024	17.05.2024	WP (C) - 12005/2024	RK ROUTRAY	GENERAL		Order Dtd. 2024-05-15	WRIT BRANCH-5 (Seat No - 47)
696	46868/2024	17.05.2024	WP (C) - 11995/2024	RK ROUTRAY	GENERAL		Order Dtd. 2024-05-15	WRIT BRANCH-4 (Seat No - 27)
697	46870/2024	17.05.2024	WP (C) - 19960/2019	R CH ROUT	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-2) (Seat No - 116)
698	46873/2024	17.05.2024	WP (C) - 19959/2019	R CH ROUT	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-2) (Seat No - 116)
699	46876/2024	17.05.2024	WP (C) - 19958/2019	R CH ROUT	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-2) (Seat No - 116)

700	46878/2024	17.05.2024	WP(C)-19950/2019	R CH ROUT	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 116)
701	46880/2024	17.05.2024	WP(C)-19918/2019	R CH ROUT	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 116)
702	46882/2024	17.05.2024	WP(C)-19955/2019	R CH ROUT	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 116)
703	46885/2024	17.05.2024	WP(C)-19956/2019	R CH ROUT	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 116)
704	46887/2024	17.05.2024	WP(C)-19954/2019	R CH ROUT	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 116)
705	46889/2024	17.05.2024	WP(C)-19953/2019	R CH ROUT	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 116)
706	46891/2024	17.05.2024	WP(C)-12008/2024	RK ROUT	GENERAL		Order Dtd. 2024-05-15	WRIT BRANCH-5	(Seat No - 47)

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7 0 7	46896 /2024	17.05. 2024	WP (C) - 12007/ 2024	RK ROUT	GEN ERA L		Order Dtd. 2024-05-15	WRIT BRAN CH-5 (S ea t No - 47)
7 0 8	46897 /2024	17.05. 2024	WP (C) - 19952/ 2019	R CH ROUT	GEN ERA L		Order Dtd. 5000-01-01	WRIT BRAN CH (DIV ISIO N BENC H-2) (S ea t No - 11 6)
7 0 9	46900 /2024	17.05. 2024	WP (C) - 12006/ 2024	RK ROUT	GEN ERA L		Order Dtd. 2024-05-15	WRIT BRAN CH-5 (S ea t No - 47)
7 1 0	46906 /2024	17.05. 2024	WP (C) - 31715/ 2021	JR SAHOO	GEN ERA L		PetitionAnnexure,Counter ,Rejoinder,Affidavit,	WRIT BRAN CH-1 (S ea t No - 3)
7 1 1	46910 /2024	17.05. 2024	WP (C) - 31713/ 2021	JR SAHOO	GEN ERA L		PetitionAnnexure,Counter ,Rejoinder,Affidavit,	WRIT BRAN CH-1 (S ea t No - 3)
7 1 2	46914 /2024	17.05. 2024	WP (C) - 8427/2 022	JR SAHOO	GEN ERA L		PetitionAffidavit,	WRIT BRAN CH-2 (S ea t No - 45)
7 1 3	46918 /2024	17.05. 2024	WP (C) - 8425/2 022	JR SAHOO	GEN ERA L		PetitionAnnexure,Counter ,Rejoinder,Affidavit,	WRIT BRAN CH-2 (S ea t No - 45)
7 1 4	46921 /2024	17.05. 2024	ABLAPL - 14270/ 2023	GB SINGH	GEN ERA L		Order Dtd. 2023-12-19	BAIL -2 (S ea t No

									-8)
715	46926/2024	17.05.2024	ARBP-43/2013	SK SAMIM	GENERAL		Entire Order	M.J.C.	(Seat No - 1)
716	46931/2024	17.05.2024	CRLMP-1540/2023	RK SAHOO	GENERAL		Order Dtd. 2023-11-24	WRIT BRANCH-6	(Seat No - 36)
717	46933/2024	17.05.2024	WPC(OAC)-2843/2016	AK	GENERAL		Order Dtd. 5000-01-01	OA Branch	(Seat No - 1)
718	46936/2024	17.05.2024	BLAPL-5416/2023	N ROUT	GENERAL		Order Dtd. 2024-02-20	BAIL-2	(Seat No - 8)
719	46939/2024	17.05.2024	SA-34/2002	N ROUT	GENERAL		Order Dtd. 2017-08-11		(Seat No - 8)
720	46942/2024	17.05.2024	WP(C)-5402/2006	L SAHOO	GENERAL		Order Dtd. 2022-11-23	WRIT BRANCH-5	(Seat No - 21)
721	46945/2024	17.05.2024	OJC-2789/1996	K MANDAL	GENERAL		Order Dtd. 1997-07-24	WRIT BRANCH-5	(Seat No - 22)
722	46948/2024	17.05.2024	WA-605/2019	DK DEKURY	GENERAL		Order Dtd. 5000-01-01	WRIT APPELL	(Seat No - 1)

7 2 3	46952 /2024	17.05. 2024	FAO- 133/20 05	BK NAYAK	GEN ERA L		Order Dtd. 2010-01-07	MISC · APPE AL SEC.	(S ea t No - 2)
7 2 4	46956 /2024	17.05. 2024	CONTC- 2158/2 023	MR BARIK	GEN ERA L		Order Dtd. 5000-01-01	CONT EMPT	(S ea t No - 3)
7 2 5	46959 /2024	17.05. 2024	WP (C) - 19913/ 2019	R CH ROUT	GEN ERA L		Order Dtd. 5000-01-01	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 6)
7 2 6	46963 /2024	17.05. 2024	OJC- 8294/1 994	T BAG	GEN ERA L		Order Dtd. 2002-05-01		(S ea t No - 11 6)
7 2 7	46965 /2024	17.05. 2024	OJC- 5393/1 994	T BAG	GEN ERA L		Order Dtd. 2002-05-01		(S ea t No - 11 6)
7 2 8	46968 /2024	17.05. 2024	WP (C) - 19914/ 2019	R CH ROUT	GEN ERA L		Order Dtd. 5000-01-01	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 6)
7 2 9	46972 /2024	17.05. 2024	WP (C) - 19885/ 2019	R CH ROUT	GEN ERA L		Order Dtd. 5000-01-01	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 5)
7 3 0	46977 /2024	17.05. 2024	WP (C) - 19917/ 2019	R CH ROUT	GEN ERA L		Order Dtd. 5000-01-01	WRIT BRAN CH	(S ea t

								(DIV ISIO N BENC H-2)	No - 11 6)
7 3 1	46978 /2024	17.05. 2024	WP (C) - 19915/ 2019	R CH ROUT	GEN ERA L		Order Dtd. 5000-01-01	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 6)
7 3 2	47024 /2024	17.05. 2024	MATA- 46/202 4	P.K.MOHAN TY	GEN ERA L		Order Dtd. 2024-04-26	FIRS T APPE AL	(S ea t No - 5)

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